

IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 170 OF 2021

IN THE MATTER OF:

NOORUL SEHAR LARI

... Applicant

Versus

STATE OF UTTAR PRADESH & ORS.

...Respondent(s)

INDEX

S. No.	Particulars	Page No.
1.	Index	1-2
2.	Action taken report on behalf of Nagar Panchayat, Lar, Uttar Pradesh alongwith affidavit.	3-16
3.	Annexure- 1 The photographs of the Bioremediation process.	17-23

4.	Annexure- 2 True Copy of the Test Report.	24-28
5.	Annexure- 3 The minutes of the meeting dated 1.12.2022	29-31
6.	Annexure- 4 The copy of the letter dated 10.04.2023	32
7.	Annexure- 5 The true copy of the letter dated. 22.03.2023	33
8.	Annexure- 6 The true of the 15 th finance commission report.	34-52
9.	Annexure- 7 True copy of the public notice	53

Respondent

THROUGH

Priyanka...
PRIYANKA SWAMI

Advocate

Counsel for Nagar Panchayat, Lar, U.P.

Chamber 04, Shivalik Tower

Kaushambi, Ghaziabad

Date: 12.04.2023

IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 170 OF 2021

IN THE MATTER OF:

NOORUL SEHAR LARI

... Applicant

Versus

STATE OF UTTAR PRADESH & ORS.

...Respondent(s)

**ACTIONS TAKEN AND COMPLIANCE UNDERTAKEN BY THE
NAGAR PANCHAYAT, LAR**

You are requested to kindly take the following Action Taken Report on behalf of The Nagar Panchayat, Lar on record under ongoing matter, Original Application No. 170/2021, titled as- Noorul Sehar Lari Versus State of U. P. & Ors.:-

1. The Nagar Panchayat, Lar filed an Action Taken Report in compliance of order dated- 09.02.2023. Upon hearing of the present matter on 09.02.2023, following directions were made by the Hon'ble National Green Tribunal ("NGT").

“5. The above shows that no efforts have been made by the Nagar Panchayat, DM or the ACS to execute remedial action in a time-bound manner. Instead, patently inadvisable steps like transportation of fecal septage to Deoria at a distance of 40 KM are proposed. Better option could be constructing FSTP at Panchayat level. Further, unnecessarily expenditure is being incurred on bio-remediation of grey water and disinfection with bleaching powder even when reportedly no sewage is entering in the drain. Thus, instead of unnecessary bio-remediation method, FSTP and oxidation plant could be set up and treated/oxidized (stabilized) waste water used for irrigation which could add value to the land.

6. The Tribunal while dealing with issues relating to solid and liquid waste management with respect to each State and UT, has observed and directed option available for sewage treatment and utilization. Relevant part of order in O.A NO. 606/2018 (in respect of State of Odisha) dated 27.01.2023, stated as follows:-

“34..... The State may ascertain that grey water management is done as per “Tool Kit: Greywater Management”⁴, July 2021 brought out by Department of Drinking Water and Sanitation, Ministry of Jal Shakti, GoI.

42. As already observed, there is need for planning to prevent sewage (treated or untreated) entering the potable water resources. Instead, the same is to be suitably treated and channelized for non-potable purposes – agriculture, industrial or others. By way of illustration, we may refer to certain models which can be considered at appropriate locations. The same have been mentioned in order of this Tribunal dated 11.10.2022 in M.A. No. 43/2022 in OA No. 41/2020, Pushendra Kumar vs. Nagarpanchayat, Kadaura & Ors., as follows:

“5. In this regard, we have drawn their attention to Seechewal Model⁵, Karnal Technology of sewage treatment and zero discharge and manual on sewerage and sewage treatment systems- 2013 (chapter7), issued by the Central Public Health & Environmental Engineering Organisation (CPHEEO), Ministry of Urban Development, GoI, which provide for inexpensive and simple methods of treatment of waste water, its utilization for irrigation and other secondary purposes. The said models are briefly described as follows:-

Seechewal Model

- Provides for use of treated waste water for irrigation in order to conserve precious surface fresh water and ground water. The process involves passing

waste water through four well for cleaning the waste water and thereafter use of such treated water for irrigation. The process can be undertaken by communities through collective approach.

Karnal Technology Of Sewage Treatment & Zero Discharge.

- *Involves growing trees/plants on ridges with one meter wide and 50 cm height and irrigated by treated effluent in furrow. The technique utilizes entire bio mass present in waste water and provides nutrient to soil and plants. By this method forest plants/trees can be grown which can be used for firewood and timber. By this technique no chance of pathogen, heavy metals or organic compounds enter the food chain. Tree species like Eucalyptus, Leucaena can be grown.*

Central Public Health & Environmental Engineering Organisation (CPHEEO)

Manual on Sewerage and Sewage Treatment Systems – 2013 (Chapter 7)

- *Provides various case studies of utilization of treated sewage and its reuse as cooling water in power plant, in airport, in petroleum refinery, fish culture (like at Mudiali, Kolkata), road washings, ground cooling, boilers and also in agriculture. In agriculture the suitability of treated sewage is dependent upon soil, salt tolerance of the crop, intake of minerals and climate conditions. Sewage conforming to specified norms can be applied to selected species of food crops into soil by strip, basin or furrow irrigation. Sprinkler irrigation could be used with treated sewage. During rainy and non irrigating seasons, the treated sewage can be held in lagoons or undertaking irrigation in additional land/waste land including resorting to artificial recharge of ground water.”*

We have also come across and low cost options for sewage/sullage treatment for less population at village Sultanpur and Village, Kurak Jagir in District Karnal. These grey water management projects based on waste stabilization and system have been executed under Swachh Bharat Mission Gramin and MG NREGA. These systems are designed for intake of waste water less than 100 KLD allowing waste to stabile and using wet flow of ponds for irrigation. Such models may help for medium and small towns and the Rural areas as substitute for high cost technology. Central Public Health and Environment Engineering Organization (CPHEEO), Ministry of Housing and Urban Affairs dealt with the matter in its

instructions titled "Municipal Used Water Treatment Technology for Medium and Small Towns"⁶ in September 2022.

43. Restoration measures with respect to sewage management need to include identification of sites for setting up of sewage treatment and utilization systems, upgrading systems/operations of existing sewage treatment facilities to ensure utilization of their full capacities, ensuring compliance of standards, including those of fecal coliform and setting up of proper fecal sewage and sludge management in rural areas. STPs need to have co-treatment facilities of septage rather than having isolated FSTPs. Guidelines of SBM – U 2.0 may be referred to in this respect. For urban areas, SBM-U 2.0 provides co-treatment of fecal sludge at STPs with sewage for which exclusive funding provisions are made under ringfenced accounts."

7. On the above pattern, it was expected that DM and ACS will remedy the situation at Lar which could then be a model to be followed at all other places in the State where population was below one lakh and that may lead to prevention of water pollution on the one hand and adding value to the soil fertility on the other. Unfortunately, the said authorities have failed to realize their responsibility in the matter.

8. We find response of the DM, Deoria poor and lacking sensitiveness for protection of environment which is his essential duty.

9. Regretfully, ACS/Principal Secretary, Urban Development, UP who was directed to remain present by VC is defiant not only in doing his duty but also in obeying direction to remain present by VC to explain the position. We place on record our disapproval for such irresponsible act. It may call for coercive action in the interest of environment and rule of law. Exercising restraint for the time being, we give one more opportunity for compliance with the direction in the order dated 10.10.2022 with clear stipulation that if failure continues, stringent coercive measures may have to be adopted personally against ACS/Principal Secretary, Urban Development, UP and DM, Deoria.

10. Needless to say that absence of funds from Central Government cannot be accepted as an excuse for not preventing discharge of untreated sewage on open land to the detriment of environment and public health. Reference may be made to earlier order to that effect (dated 27.01.2023 in O.A No. 606/2018) (in respect of State of Odisha) as follows:-

“37. As already noted and also observed in the judgement of the Hon’ble Supreme Court in Paryavaran Surakhsha, supra, quoted earlier, the matter falls in 11th and 12th Schedules to the Constitution. It is constitutional responsibility of the State and the Local Bodies to provide pollution free environment and to arrange necessary funds from contributors or others. Being part of right to life, which is also basic human right and absolute liability of the State, lack of funds or other resources such as land (sites for waste management) cannot be plea to deny such right. Such resources have to be found by the State by its policies and according due priority to the subject. Further, while there may be no objection to any central funds being availed, the State cannot avoid its responsibility or delay its discharge on that pretext. Free ship or other policies involving State resources cannot take priority over basic need for hygiene and pollution free environment.”

The point-wise actions taken in compliance of the direction are here under :

S.no	Direction/Order	Compliance/ Action Plan dated 23.03.2023	Timeline
1.	<p>Discharge of untreated sewage at lar, district deoria, UP on open land having Khasra No. 1712 with area of 0.1980 hectares. The Municipal Council has failed to perform its obligation of managing the sewage and public hygiene as required</p> <p>Article 243W read with 12th Schedule, to enforce fundamental</p>	<p>The Nagar Panchayat's drain passes through the side of gata number 1712 in question. Earlier, due to the raw form of the drain, the water of the drain was spreading and going to Gata number 1712. at present drains has been converted into concrete form, and the flow of the drain is completely closed in the complainant's land Gata number 1712.</p> <p>The drain water is not being discharged into any natural extension (river).</p>	<p>By 15th November, 2022, all the drains were converted into concrete form.</p>

<p>right to clean environment and to prevent water pollution as required under the Water</p> <p>(Prevention and Control of Pollution) Act, 1974 and the judgment of the Hon'ble Supreme Court in Paryavaran Suraksha case 1 and orders of this</p> <p>Tribunal inter-alia in O.A. No. 593/2017, <i>Paryavaran Suraksha Samiti & Anr. v. UOI & Ors.</i></p>		
<p>2. The compliance status and to recommend a model which may be helpful to tackle such problems at small places.</p> <p>Report dated 11.03.2022 filed by the reconstituted Committee was then considered and it was found that bioremediation process which had been adopted was not effective on the ground</p>	<p>The flow of solid waste is being stopped by putting mesh in the drain. Bleaching powder is being used for the preliminary purification of drain water. This work is also being done in all the small drains found in the drain in question.</p> <p>The drain water is being treated by bioremediation and phytoremediation processes. In which Bio-enzyme (liquid bacterial culture) is being used. Two small oxidation ponds have also been constructed for the treatment of drain water, in which the size of one pond is 1</p>	<p>From 19th September, 2021, the solid waste was stopped by taking immediate action against the flow of solids in drain.</p> <p>The bioremediation process in the plant was started in September'2019 and it is still</p>

<p>as harmful components remained untreated. Result was that untreated sewage was going to the drains to the detriment of environment and public health in violation of judgment of the</p> <p>Hon'ble -Supreme Court in <i>Paryavaran Suraksha</i>, supra.</p>	<p>m long, 1 m wide and 3 m deep and the size of the second pond is 1 m long, 1 m wide and 2 m wide deep. The treated water passing through the oxidation pond is being dropped in Gata number 2008 (area 28 decimals) of the Nagar Panchayat by making chambers at various places through hum pipes.</p> <p>Gata Sankhya 2008 has been given the form of a Waste Stabilization Pond. Thick layer Polythene (HDPE Pond Liner) has been used in the bottom of the pond, so that underground water pollution can be prevented. It is to be informed that in the order passed by Hon'ble M.G.T. dated 05.04.2022, West Stabilization Pond has been mentioned as a suggestion of the Oversight Committee and the following description is given in relation to Waste Stabilization Ponds</p> <p>Waste Stabilization Ponds (WSPs) are large, manmade water bodies in which blackwater, greywater or fecal sludge are treated by natural processes under the influence of sunlight, wind, microorganisms and algae. Such ponds can be used individually, or linked in a series for improved treatment. There are three types of ponds, (a) anaerobic, (b) facultative</p>	<p>functional till date. The Photographs of the same is annexed as ANNEXURE-1</p> <p>Waste stabilization pond were fully operational by 15th march, 2023</p>
---	---	--

		<p>and (c) aerobic (maturation), each with different treatment and design characteristics. WSPs are noted with their low Operation and Maintenance cost and high removal of BOD and pathogens. However, large surface areas and proper designs are a pre-requisite.</p> <p>This pond has also been bounded with cemented pillars and iron wire. Along with this, Eucalyptus saplings have also been planted on the banks of the pond. Apart from the Eucalyptus tree, a plant named Canindica has also been planted, which helps in water purification.</p>	
3.	<p>The matter was last considered on 10.10.2022 in the light of reports of Nagar Panchayat, Lar (on 15.09.2022) and by the Principal Secretary, Urban Development, UP (on 08.10.2022) noting that violations were still continuing and no action was taken. The Tribunal required compensation</p>	<p>Improvement in water quality is being shown by bioremediation and phytoremediation. According to the latest test report, COD is 120 mg/l and BOD is 20 mg/l. Similarly TSS level 78 has been obtained. Committee constituted in respect of order dated 10.10.2022 passed by Hon'ble National Green Agency. True Copy of the Test Report is annexed as ANNEXURE - 2</p> <p>In compliance with the minutes of the meeting dated 01.12.2022, Nagar Panchayat Saar in district Deoria. The</p>	

	<p>to be levied at the rate of Rs. 2 Crores per MLD for discharge of untreated sewage apart from preventing discharge of such sewage in drains. It was directed that sewage be suitably treated for secondary purposes such as irrigation on modals being execution elsewhere.</p>	<p>minutes of the meeting is annexed as ANNEXURE – 3</p> <p>Measures to be taken to prevent untreated sewage from falling into drains, etc. By collecting the treated water in this way in the Waste Stabilization Pond, it can be used for horticulture and agricultural irrigation.</p> <p>There is an action plan to be done in agriculture irrigation works.</p>	<p>The letter dated 10.04.2023 is sent to the Regional Officer deputy of Pollution Control Board, Gorakhpur to come, visit and have on - site inspection of the work done by Nagar Panchayat Lar. The same is annexed as ANNEXURE - 4</p>
<p>4.</p>	<p>Apart from the steps already taken and mentioned in the AIR dated- 15.09.2022, the Nagar Panchayat, Lar was directed to open Ring Fenced Account. In which the amount released under the City Sanitation Action Plan for Nagar Panchayat Lar, Deoria and other funds as required can be kept. In compliance of which account number - 41548430616, with IFSC - SB1N0011162 has been opened in</p>	<p>On the retirement of District Magistrate Deoria, it has been directed to open Ring Fenced Account.</p> <p>In which the amount released under City Sanitation Action Plan for Nagar Panchayat Lar Deoria and other funds can be kept as necessary. In compliance of which State Bank of India Branch in Lar</p> <p>Account No.-41548430616 (IFS Code - SBIN0011162) has been opened.</p> <p>For the financial year 2022-2023, the amount received from the 15th Finance Commission (Specified Grant) Rs. 6172120.00 (Rupees Sixty One Lakh Seventy Two Thousand</p>	<p>In compliance with the decision passed in the other nagar panchayat, Rs. 7.40 crores released under the City Sanction Plan for the construction work of STP in Lar district, deoria, to the state bank of india branch, lar district- deoria in the name of district magistrate, ring fenced account, (account number - 41548430616), which has not been</p>

	<p>State Bank of India branch- Lar.</p>	<p>One Hundred Twenty Only) is kept protected in order of government instruction for water recycling, which is planned to be used for water purification in future. True Copy of the same is annexed as ANNEXURE - 6</p>	<p>received yet. The true copy of the letter dated. 22.03.2023 is annexed as ANNEXURE - 5</p>
<p>5.</p>	<p>The above shows that no efforts have been made by the Nagar Panchayat, DM or the ACS to execute remedial action in a time-bound manner. Instead, patently inadvisable steps like transportation of fecal septage to Deoria at a distance of 40 KM are proposed. Better option could be constructing FSTP at Panchayat level. Further, unnecessarily expenditure is being incurred on bio-remediation of grey water and disinfection with bleaching powder even when reportedly no</p>	<p>There is no sewer line in Nagar Panchayat Lar, at present water under SBM 02.0, an action plan has been prepared for the construction of S.T.P. by Municipal Corporation. An action plan has been prepared for the construction, and approval has also been obtained from the State Level Technical Committee and the High Level Committee. DPR has been prepared from Executive Engineer Jal Nigam (Urban) and sent to higher level. Dhanvandan is expected for further action in this regard.</p> <p>A public notice has been published through the newspaper for the information of the general public of Nagar Panchayat, Lar, that fecal sludge from any house should not be dumped in the drain water and the septic tank built in your house should be cleaned on time. Provision has also been made for fine on the persons who violate it. True copy of the</p>	<p>The approval was taken in the month of October from the State Level Technical Committee and the High Level Committee.</p>

	sewage is entering in the drain.	<p>public notice is annexed as ANNEXURE – 7</p> <p>FSTP established by Nagar Palika Parishad Deoria, located 40 km away from Nagar Panchayat Lar. In Nagar Panchayat, for the disposal of fecal sludge emitted within the boundaries, an agreement has been formed with the Municipal Council, Deoria, that the disposal of fecal sludge will be done according to the rules by depositing the prescribed fee</p>	
--	----------------------------------	--	--

2. In view of the above-taken action plan by the department, it is to submit that the direction given in the said O.A. is being complied with and shall be maintained to avoid any unpleasant event as reported by the applicant. Further, the proposed work as per the directions of the court shall be commenced within the stipulated time on a priority basis. Until the other facility requires functional infrastructures, the department will ensure to make interim measures for the said issue.
3. The untreated sewage waste is no more being discharged in open land having Khasra No. 1712 of the applicant.

PRAYER

It is, therefore, most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

- i. Take the above averments on record as the actions taken by the Nagar Panchayat, Lar.
- ii. Pass any such other order as may deem fit.

-) Pass any other or further orders as this Hon'ble Court may deem fit in the facts and circumstances of the case.

Ram Nath Lindi
RESPONDENTS

Through

Priyanka

PRIYANKA SWAMI
ADVOCATE FOR RESPONDENTS

DATED:
PLACE: NEW DELHI

IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 170 OF 2021

IN THE MATTER OF:

NOORUL SEHAR LARI

... Applicant

Versus

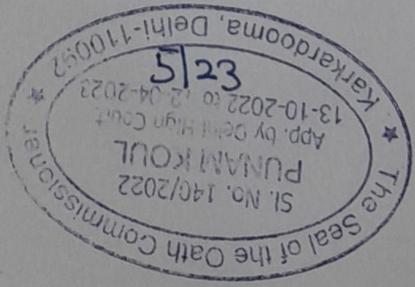
STATE OF UTTAR PRADESH &ORS.

...Respondent(s)

AFFIDAVIT

Affidavit of Sh. Ram Nath Tiwari, aged about 38 years s/o Sh. Dharmasen Nath Tiwari, presently posted as **Executive Officer, Nagar Panchayat- Lar, Deoria, Uttar Pradesh**, having office at Near Bus stand ward No. 14, N.P, Lar Deoria, Uttar Pradesh.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.
2. That the accompanying reply has been drafted by our counsel upon my instructions.



3. That the facts stated herein above are true to my knowledge and no part of it is false and no material has been concealed therefrom.

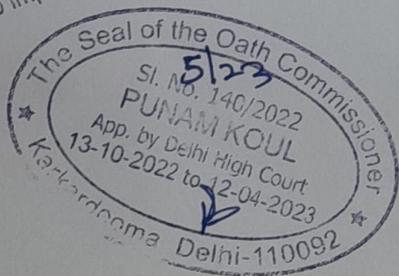
Ram Nath Tiwari
DEPONENT

VERIFICATION:

Verified on this 12 APR 2023 day of APR, 2023 that the contents of my above affidavit stated Affidavit are true and correct to my knowledge and no part of it is false and nothing material has been concealed there from.

Ram Nath Tiwari
DEPONENT

Mukta
I identify the Deponent who has signed/put thumb impression in my presence



CERTIFIED THAT THE DEPONENT
Shri/Smt./Km... Ram Nath Tiwari
W/o, D/o, S... Dharmesh Chandra Tiwari
Residing at... Mukta Arora
City of Delhi
On this 5/23 day of APR 2023
the contents of the affidavit which
has been read and explained to him/her
& correct to his/her knowledge

12 APR 2023



नूरुल सेहर लारी बनाम स्टेट आफ यू0पी एवं अन्य ओ0ए0 संख्या-170/2021 के सम्बन्ध में दिनांक 09.02.2023 को पारित आदेश के क्रम में कृत कार्यवाही सम्बन्धी अद्यतन

आख्या

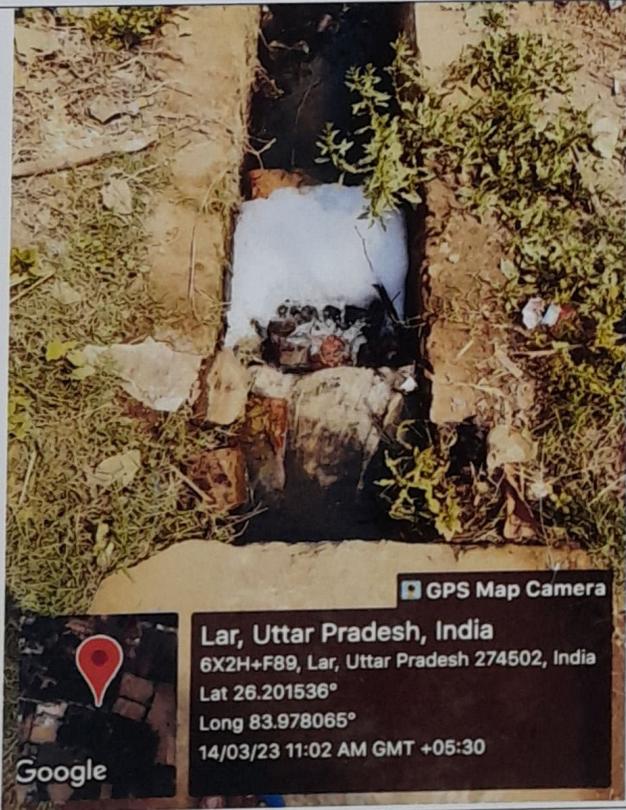
दिनांक 09.02.2023 को मा0 एन0जी0टी0 द्वारा पारित आदेश के अनुपालन में कृत कार्यवाही के सम्बन्ध में विवरण निम्नवत है-----

- नाले के पानी को शोधित करने हेतु बायोरेमेडिएशन एवं फाईटोरेमेडिएशन की कार्यवाही की जा रही है। अद्यतन लैब टेस्ट रिपोर्ट के अनुसार सी0ओ0डी0 120 मिग्रा/लीटर एवं बी0ओ0डी0 20 मिग्रा/लीटर एवं टी0एस0एस0 लेबल 78 प्राप्त हुआ है, जो कि अनुमन्य सीमा के अर्न्तगत है। फोटोग्राफ निम्नवत है।



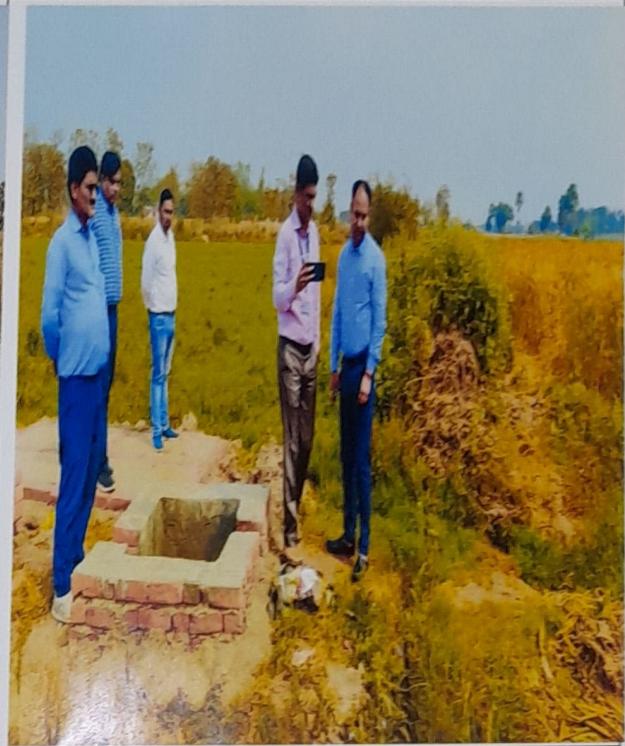
Handwritten signature

- 2 फाईटोरेमेडिएशन कार्य हेतु नाले पर छोटे आकार का चेक डैम बनाया गया है। यह कार्य फाईटोरेमेडिएशन/बायोरेमेडिएशन कार्य की कार्यवाही की हिस्सा है। जिसके लिए 6 माह में कुल व्यय मु0 867684.00 रू0 (मु0 आठ लाख सड़सठ हजार छः सौ चौरासी रू0)होना है।



h.e.

- 3 जल शोधन के कार्य हेतु 2 अदद आक्सीडेशन पाण्ड, का निर्माण कार्य पूर्ण कर लिया गया है। जो 1 मी० लम्बा, 1 मी० चौड़ा एवं 3 मी० गहरा, तथा दुसरा पाण्ड 1 मी० लम्बा, 1 मी० चौड़ा एवं 2 मी० गहरा है। दोनो पाण्ड के बीच की दूरी 1 मी० की है। आक्सीडेशन पाण्ड बनाने पर कुल व्यय मु० 50000.00 रू० (मु० पचास हजार रू०) मात्र है।

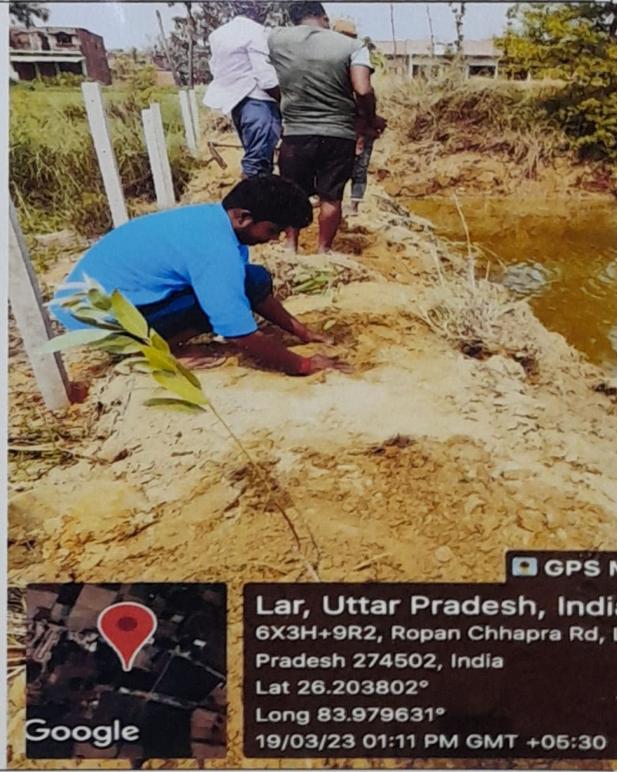
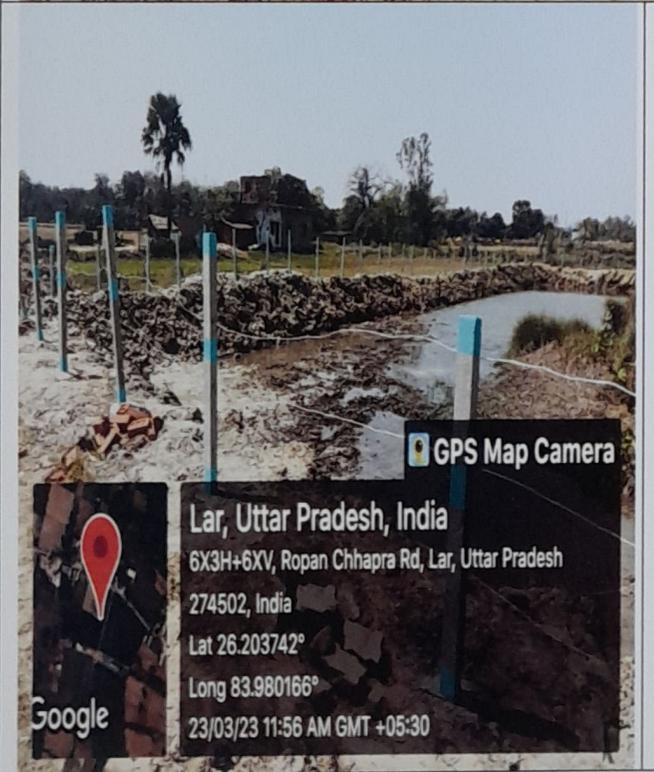
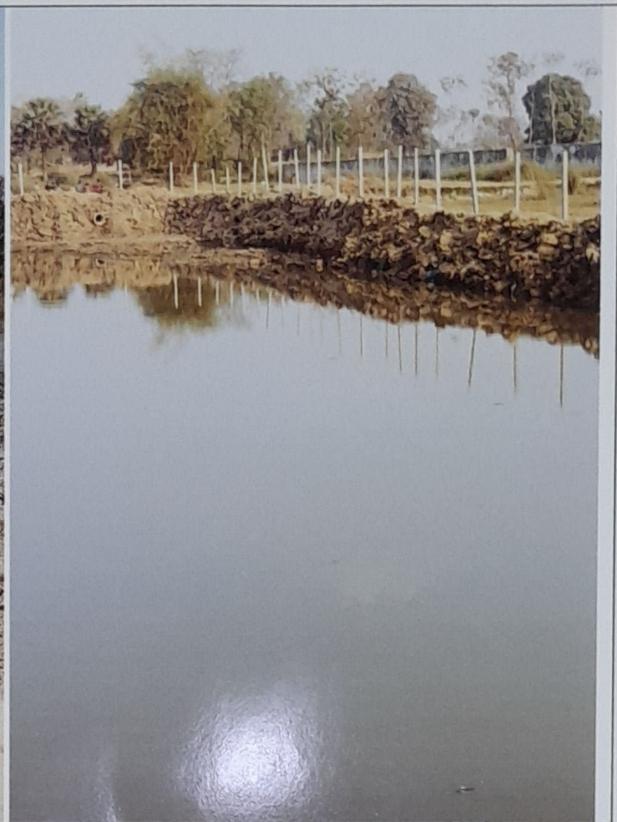


- 4 बायोरेमेडिएशन/फाईटोरेमेडिएशन द्वारा शोधित जल को नगर पंचायत के गाटा संख्या-2008 में बनाये गये गड्ढे में सायफन के माध्यम से गिराये जाने की प्रक्रिया के अर्न्तगत सायफन डालने का कार्य पूर्ण कर लिया गया है। जिसकी कुल लम्बाई 160 मी० है, साथ ही प्रत्येक 10 मी० दुरी पर छोटे-छोटे चेम्बर बनाये गये है। जिससे की समय समय पर सफाई कार्य हो सके।



4/10/20

5 शोधित जल को नगर पंचायत लार के गढढा गाटा संख्या-2008, रकबा' 28 डिसमिल, में गिराया जा रहा है। जो पूर्व में 1 मी0 गहरा था, जिसे वर्तमान में 2.5 मी0 गहरा करने हेतु कार्यवाही की गयी है। साथ ही गढढे के चारो तरफ बाड़बन्दी करायी गयी है। इसके अतिरिक्त गढढे के किनारों पर यूकेलिप्टस के पौधे लगाये गये है।



Handwritten signature

- 6 फाईटोरेमेडिएशन की कार्यवाही हेतु स्थल पर सफाई कार्य कराया गया है। यहाँ पर नाली के किनारे जल शोधित करने वाले पौधों/वनस्पतियों को लगाने की कार्यवाही की गयी है। इस कार्य में केनाइन्डिका, नाम वनस्पति/पौधों का प्रयोग किया गया है।



यह भी अवगत कराना है, कि आक्सीडेशन पान्ड, हयूम पाईप डालने एवं गढढे को बाड़बन्दी कराने में मु0 787830.00 रू0 (मु0 सात लाख सतासी हजार आठ सौ तीस रू0) एवं बायोरेमेडिएशन/फाईटोरेमेडिएशन कार्य हेतु प्रति 6 माह की अवधि के लिए मु0 867684.00 रू0 (मु0 आठ लाख सड़सठ हजार छः सौ चौरासी रू0) के आगणन के सापेक्ष कार्य पूर्ण कराया गया है।

leo



AGSS ANALYTICAL AND RESEARCH LAB (P) LTD.

(An ISO 9001 : 2015, 14001 : 2015, 45001 : 2018 Certified Company)

C-37/2, 3rd & 4th Floor, Lawrence Road, Industrial Area, Delhi-35

Ph.: 011-45022985, 9311654060

E-mail: agsslabs@gmail.com, support@agsslabs.com Web.: www.agsslabs.com

CIN : U73200DL2016PTC300483

DOC No: AGSS/QS/F-024

Issued to: M/S J SHARP TECHNOLOGY 23, Butler colony Lucknow, U.P.	Lab Reference No.	AGSS/GN/20221121-17222
	Sample Registration Date	21/11/2022
	Report Issue Date	24/11/2022

Sample Particulars:

Name Of The Product:	Waste Water	Batch No.: NA
Analysis Starting Date:	21/11/2022	Analysis Completion Date: 24/11/2022
Date of Manufacture:	NA	Date of Expiry: NA
Quantity Received:	1 Ltr x 3	Packing: Plastic Bottle
Sample Condition:	OK	Tests Required: Chemical Test
Sample Description:	Colourless Liquid	
Sample Received By	Mr. Ashok (AGSS Lab Representative)	Sampling Date: 20/11/2022
Sampling Method:	NA	Location: Nagar Panchayat Lar

S. No.	Parameter	Result		Test Method
		Inlet	Outlet	
1.	pH value	7.9	7.4	IS:3025 (P-11)
2.	Biological or Biochemical Oxygen Demand (BOD), mg/L	85	22	IS:3025 (P-44)
3.	Chemical Oxygen Demand (COD), mg/L	260	125	IS:3025 (P-58)
4.	Total Suspended Solids, mg/L	340	80	IS:3025 (P-17)

Checked By:
Chandra Dev

Dr. Shival Singh
Director
(Authorized Signatory)

*****End of Test Report*****

Page No. 1/1





AGSS ANALYTICAL AND RESEARCH LAB (P) LTD.

(An ISO 9001 : 2015, 14001 : 2015, 45001 : 2018 Certified Company)

C-37/2, 3rd & 4th Floor, Lawrence Road, Industrial Area, Delhi-35

Ph.: 011-45022985, 9311654060

E-mail: agsslabs@gmail.com, support@agsslabs.com Web.: www.agsslabs.com

CIN . U73200DL2016PTC300483

DOC No: AGSS/QS/F-024

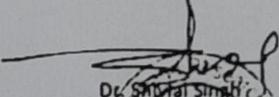
Issued to: M/S J SHARP TECHNOLOGY 23, Butler colony Lucknow , U.P.	Lab Reference No.	AGSS/GN/20221021-17110
	Sample Registration Date	21/10/2022
	Report Issue Date	25/10/2022

Sample Particulars:

Name Of The Product:	Waste Water	Batch No.: NA
Analysis Starting Date:	21/10/2022	Analysis Completion Date: 25/10/2022
Date of Manufacture:	NA	Date of Expiry: NA
Quantity Received:	1 Ltr x 3	Packing: Plastic Bottle
Sample Condition:	OK	Tests Required: Chemical Test
Sample Description:	Colourless Liquid	
Sample Received By	Mr. Ashok (AGSS Lab Representative)	Sampling Date: 20/10/2022
Sampling Method:	NA	Location: Nagar Panchayat Lar

S. No.	Parameter	Result		Test Method
		Inlet	Outlet	
1.	pH value	7.8	7.5	IS:3025 (P-11)
2.	Biological or Blochemical Oxygen Demand (BOD), mg/L	95	25	IS:3025 (P-44)
3.	Chemical Oxygen Demand (COD), mg/L	280	135	IS:3025 (P-58)
4.	Total Suspended Solids, mg/L	380	85	IS:3025 (P-17)

Checked By:
Chandra Dev


 Dr. Shival Singh
 Director Technical
 (Authorized AGSS Analyst)

 Page No. 1/1

*****End of Test Report*****



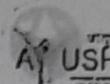
AGSS ANALYTICAL AND RESEARCH LAB (P) LTD.

(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Company)

Plot No. 3rd & 4th Floor, Leonacon Road, Industrial Area, Delhi-15

Ph: 011-47012085, 4711874100

E-mail: agsslab@gmail.com, agss@agss-lab.com Web: www.agsslab.com



QIN 1121000201401000000

QIN 1121000201401000000

TEST REPORT

Issued to:
M/S J SHARP TECHNOLOGY
23, Butler colony
Lucknow, U.P.

Lab Reference No. AGSS/06/11/2022/1276 18696
Sample Registration Date 16/12/2022
Report Issue Date 30/12/2022

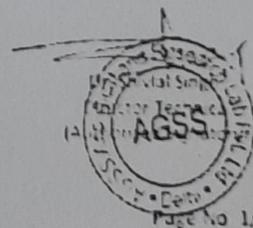
Sample Particulars:

Name Of The Product	Waste Water	Batch No. NA
Analysis Starting Date	26/12/2022	Analysis Completion Date 30/12/2022
Date of Manufacture	NA	Date of Expiry NA
Quantity Received	1 Ltr x 3	Packing Plastic Bottle
Sample Condition	OK	Tests Required: Chemical Test
Sample Description	Colourless Liquid	
Sample Received By	Mr. Ashok (AGSS Lab Representative)	Sampling Date: 20/11/2022
Sampling Method	NA	Location: Nagar Panchayat Bar

S. No.	Parameter	Result		Test Method
		Inlet	Outlet	
1.	pH value	7.8	7.2	IS 3025 (P-11)
2.	Biological or Biochemical Oxygen Demand (BOD), mg/L	54	20	IS 3025 (P-44)
3.	Chemical Oxygen Demand (COD), mg/L	255	120	IS 3025 (P-58)
4.	Total Suspended Solids, mg/L	260	78	IS 3025 (P-12)

Checked By
Chandra Dev

*****End of Test Report*****



Page No 1/1



AGSS ANALYTICAL AND RESEARCH LAB (P) LTD.

(An ISO 9001 : 2015, 14001 : 2015, 45001 : 2018 Certified Company)

C-37/2, 3rd & 4th Floor, Lawrence Road, Industrial Area, Delhi-35

Ph.: 011-45022985, 9311654060

E-mail: agsslabs@gmail.com, support@agsslabs.com Web.: www.agsslabs.com



CIN : U73200DL2016PTC3004B3

DOC No: AGSS/QS/F-024

TEST REPORT

Issued to: M/S J SHARP TECHNOLOGY 23, Butler colony Lucknow, U.P.	Lab Reference No.	AGSS/GN/20230213-18686
	Sample Registration Date	13/02/2023
	Report Issue Date	17/02/2023

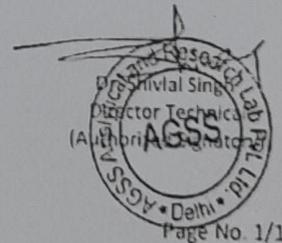
Sample Particulars:

Name Of The Product:	Waste Water	Batch No.: NA
Analysis Starting Date:	13/02/2023	Analysis Completion Date: 17/02/2023
Date of Manufacture:	NA	Date of Expiry: NA
Quantity Received:	1 Ltr x 3	Packing: Plastic Bottle
Sample Condition:	OK	Tests Required: Chemical Test
Sample Description:	Colourless Liquid	
Sample Received By	Mr. Ashok (AGSS Lab Representative)	Sampling Date: 12/02/2023
Sampling Method:	NA	Location: Nagar Panchayat Lar

S. No.	Parameter	Result		Test Method
		Inlet	Outlet	
1.	pH value	7.8	7.2	IS:3025 (P-11)
2.	Biological or Biochemical Oxygen Demand (BOD), mg/L	54	20	IS:3025 (P-44)
3.	Chemical Oxygen Demand (COD), mg/L	255	120	IS:3025 (P-58)
4.	Total Suspended Solids, mg/L	260	78	IS:3025 (P-17)

Checked By:
Chandra Dev

*****End of Test Report*****



ओ० ए० संख्या-170/2021, नूरुल सेहर लारी बनाम स्टेट आफ यू०पी० में मा० एन०जी०टी० नई दिल्ली द्वारा पारित आदेश दिनांक 10-10-2022 के अनुपालन में कृत कार्यवाही की अद्यतन आख्या

Sr. No	Name of ULB	Date of sampling	Before Bioremediation				After Bioremediation				% Reduction				Standard outlet Parameters				
			Ph	TSS (mg/l)	BOD (mg/l)	COD (mg/l)	Ph	TSS (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	BOD (mg/l)	COD (mg/l)	%	TSS (mg/l)	Ph	TSS (mg/l)	BOD (mg/l)	COD (mg/l)
1		27/10/2021	7.62	196	74	280	7.52	96	28	210									
2		30/12/2021	7.33	155	55	152	7.23	38	30	118									
3		21/01/2022	7.9	221	72	173	7.05	38	30	118									
4		28/03/2022	7.1	201	52	153	7.04	38	29	115									
5	Nagar	30/04/2022	7.8	212	62	270	7.03	38	28	115									
6	Panchayat	1/7/2022	7.8	211	71	256	7.5	91	28	126									
7	Lar	20/7/2022	7.9	205	70	245	7.4	85	25	120									
8		21/10/2022	7.8	380	95	280	7.5	85	25	135									
9		21/11/2022	7.9	340	85	260	7.4	80	22	125									
		26/12/2022	7.8	260	54	255	7.2	78	20	120									

अधिसारी अधिकारी
नगर पंचायत लार
देवरिया

2

28

10/11/22

3

ADMCED
NGT

20/11

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या-170/2021 नुरुल शहर लारी बनाम स्टेट ऑफ यूपी एवं अन्य में पारित आदेश दिनांक 10.10.2022 के समादर में गठित समिति की प्रमुख सचिव, नगर विकास विभाग, उ०प्र० शासन की अध्यक्षता में दिनांक 01.12.2022 को सम्पन्न बैठक का कार्यवृत्तः-

उपरिस्थिति: संलग्न विवरण के अनुसार।

अवगत कराया गया कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या-170/2021 नुरुल शहर लारी बनाम स्टेट ऑफ यूपी एवं अन्य में पारित आदेश दिनांक 10.10.2022 के समादर में कार्यालय झाप संख्या-एन०जी०टी०-205/नौ-5-2022-11रिट/2021, दिनांक 09.11.2022 द्वारा नगर पंचायत लार, जनपद-देवरिया में Untreated Sewage को नालों में गिरने से रोके जाने हेतु किये जाने वाले उपाय इत्यादि कार्यों हेतु जिलाधिकारी-देवरिया के नियर्तन पर ring fenced account में रूपये 7.5 करोड़ की धनराशि रखे जाने तथा उक्त धनराशि का सदुपयोग अनुपचारित प्रवाह को नाले में रोके जाने हेतु किये जाने के उद्देश्य से निम्नानुसार संयुक्त समिति का गठन किया गया है :-

प्रमुख सचिव, नगर विकास विभाग, उ०प्र० शासन।	अध्यक्ष
केन्द्रीय प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा नामित प्रतिनिधि	सदस्य
सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ	सदस्य
जिलाधिकारी-देवरिया।	सदस्य

2- उरोक्तानुसार गठित संयुक्त समिति की प्रमुख सचिव, नगर विकास विभाग, उ०प्र० शासन की अध्यक्षता में दिनांक 01.12.2022 को मध्याह्न 12:00 बजे से वापू भवन स्थित सभाकक्ष में एक समीक्षा बैठक आयोजित की गयी, जिसमें निम्नलिखित अधिकारीगण द्वारा प्रतिभाग किया गया:-

- (1)- श्री अभित कुमार सिंह, संयुक्त प्रबन्ध निदेशक, उत्तर प्रदेश जल निगम (नगरीय), लखनऊ,
- (2)- जिलाधिकारी-देवरिया (ऑनलाइन)।
- (3)- श्री आर० के० सिंह, सी०ई०ओ०, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- (4)- श्री गुरु प्रसाद, सहायक निदेशक (एस०डी०एम०), नगरीय निकाय निदेशालय
- (5)- श्री राजन कुमार तिवारी, अधिशासी अधिकारी, नगर पंचायत लार, जनपद-देवरिया (ऑनलाइन)।

2- मा० राष्ट्रीय अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या-170/2021 नुरुल शहर लारी बनाम स्टेट ऑफ यूपी एवं अन्य में पारित आदेश दिनांक 10.10.2022 के सुसंगत अंश का विवरण निम्नवत् है:-

".....7. Accordingly, on the pattern of orders of this Tribunal², compensation has to be levied @ Rs.2 crore per MLD of untreated sewage discharged which is equal of capital cost of treatment of sewage. We direct the State of UP to deposit a sum of Rs. 7.5 crores in a ring-fenced account within one month with the District Magistrate, Deoria (which will be the responsibility of the ACS, Urban Development, UP) for preventing discharge of untreated sewage into the drains. Instead, the sewage is treated suitably and used for

secondary purposes such as irrigation, considering such models elsewhere (like Karnal Technology, Root Zone Treatment). The same is also mentioned in the guidelines of Central Public Health & Environmental Engineering Organization (CPHEEO), Ministry of Housing and Urban Affairs, Govt.

8. The joint Committee headed by ACS/Principal Secretary, Urban Development, UP with nominees of CPCB, State PCB and District Magistrate, Deoria as members may oversee utilisation of the amount for the purpose. It may ensure that tangible results are brought about within six months and an interim report about actions taken about such steps is filed within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

9. The ACS/Principal Secretary, Urban Development, UP and District Magistrate, Deoria may remain present in person by video conference on the next date."

3- बैठक में संयुक्त प्रबन्ध निदेशक, उत्तर प्रदेश जल निगम (नगरीय), लखनऊ द्वारा अपगत कराया गया है कि नगर पंचायत लार, जनपद-देवरिया में स्वच्छ भारत मिशन (नगरीय)-2.0 के अन्तर्गत रुपये 7.40 करोड़ लागत से सिटी सैनिटेशन एक्शन प्लान (CSAP) की परियोजना मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में गठित राज्य स्तरीय उच्चाधिकार संचालन समिति से अनुमोदित हो गई है।

उपर्युक्त अनुमोदित परियोजना के सापेक्ष धनराशि अवमुक्त होने के उपरान्त टाइम लाईन निर्धारित करते हुए समस्त कार्य करा लिये जायेंगे।

5- सहायक निदेशक, स्वच्छ भारत मिशन (नगरीय), नगरीय निकाय निदेशालय, उ०प्र० लखनऊ द्वारा नगर पंचायत लार, जनपद-देवरिया द्वारा एस०टी०पी० के निर्माण होने तक वैकल्पिक व्यवस्था के अन्तर्गत कराये जा रहे बायोरेमिडिएशन की स्थिति से अवगत कराया गया।

6- उपर्युक्त विन्दुओं पर विचार-विमर्श के उपरान्त प्रमुख सचिव महोदय द्वारा निम्नवत् निर्देश दिये गये:-

1) स्वच्छ भारत मिशन (नगरीय)-2.0 के अन्तर्गत राज्य स्तरीय उच्चाधिकार संचालन समिति से अनुमोदित परियोजना हेतु वांछित धनराशि शीघ्र अवमुक्त किये जाने के संबंध में स्वच्छ भारत मिशन, भारत सरकार से अनुरोध किया जाये।

(कार्यवाही: राज्य मिशन निदेशक, स्वच्छ भारत मिशन (नगरीय)-2.0, नगरीय निकाय निदेशालय, उ०प्र० लखनऊ)

2) माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा विषयगत प्रकरण में पारित आदेश दिनांक 10.10.2022 के अनुपालन में अनुपचारित सीवेज को नाले में गिरने से रोके जाने हेतु सेंट्रल पब्लिक हेल्थ एण्ड इन्वायरमेंटल इंजीनियरिंग ऑर्गनाइजेशन (CPHEEO) आवासन एवं शहरी कार्य मंत्रालय, भारत सरकार की गाइड लाईन के अनुसार करनाल टेक्नोलॉजी अथवा रूट जोन ट्रीटमेंट के अनुसार की जाये।

(कार्यवाही: निदेशक, नगरीय निकाय निदेशालय, उ०प्र० लखनऊ/अधिसासी अधिकारी, नगर पंचायत लार, जनपद-देवरिया)

3) मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 10.10.222 के समादर में नगर पंचायत लार, जनपद-देवरिया में Untreated Sewage को नालों में गिरने से

-8-

रोके जाने हेतु किये जाने वाले उपाय इत्यादि कार्यों के लिए जिलाधिकारी-देवरिया के निवर्तन पर ring fenced account खुलवाया जाये, जिसमें नगर पंचायत लार, जनपद-देवरिया हेतु सिटी सैनिटेशन एवशन प्लान के अन्तर्गत अवमुक्त धनराशि एवं यथावश्यक अन्य धनराशि रखी जा सके।

(कार्यवाही: जिलाधिकारी-देवरिया/अधिशारी अधिकारी, नगर पंचायत लार, जनपद-देवरिया)

- 4) नगर पंचायत लार, जनपद-देवरिया द्वारा एस0टी0पी0 के निर्माण होने तक वैकल्पिक व्यवस्था के अन्तर्गत कराये जा रहे बायोरेमिडिएशन की कार्यवाही सुनिश्चित की जाये एवं बायोरेमिडिएशन से जलीय गुणवत्ता में हो रहे सुधार की स्थिति/लैव रिपोर्ट इत्यादि तथ्यों के आधार पर माननीय राष्ट्रीय हरित अधिकरण में ए0टी0आर0 दाखिल की जाये।

(कार्यवाही: अधिशारी अधिकारी, नगर पंचायत लार, जनपद-देवरिया)

अन्त में बैठक सघन्यवाद समाप्त हुई।

अमृत अभिजात
प्रमुख सचिव

उत्तर प्रदेश शासन

नगर विकास अनुभाग-5

संख्या:-N/6124/नौ-5-2022-11रिट/2021

लखनऊ: दिनांक: 16 दिसम्बर, 2022

प्रतिलिपि: निम्नलिखित को सूचनार्थ एव आवश्यक कार्यवाही हेतु प्रेषित:-

- 1-सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उत्तर प्रदेश।
- 2-प्रबन्ध निदेशक, उत्तर प्रदेश जल निगम (नगरीय), लखनऊ।
- 3-राज्य मिशन निदेशक, स्वच्छ भारत मिशन(शहरी), नगरीय निकाय निदेशालय, उ0प्र0 लखनऊ।
- 4-निदेशक, नगरीय निकाय निदेशालय, उत्तर प्रदेश लखनऊ।
- 5-क्षेत्रीय निदेशक, केन्द्रीय प्रदूषण नियंत्रण बोर्ड।
- 6-क्षेत्रीय निदेशक, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार।
- 7-सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 8-जिलाधिकारी, गोरखपुर।
- 9-अधिशारी अधिकारी, नगर पंचायत लार, जनपद-देवरिया।
- 10-बैठक में उपस्थित समस्त अधिकारी गुण।
- 11-गार्ड फाईल/कम्प्यूटर सेल।

6366 (1)

ADM (E)/OCLB/

नरु अरुपाकन अरुमा जी.प्र.भोजे

20/12/2022

आज्ञा से,

(कल्याण बनर्जी)
संयुक्त सचिव।

प्रेषक,

अधिशायसी अधिकारी
नगर पंचायत लार
देवरिया।

4

सेवा में,

क्षेत्रीय अधिकारी
उ०प्र० प्रदूषण नियंत्रण बोर्ड
गोरखपुर।

संख्या: 807 / न०प०लार / 2023-24

दिनांक 10 अप्रैल 2023

विषय- मा० एन०जी०टी० नई दिल्ली में विचाराधीन ओ०ए० संख्या: 170/2021 के प्रकरण में दिनांक 09.02.2023 को पारित आदेश के क्रम में नगर पंचायत लार द्वारा कराये गये कार्यों के सम्बन्ध में

महोदय,

कृपया उपर्युक्त विषयक सन्दर्भ ग्रहण करने का कष्ट करें, जिसमें मा० एन०जी०टी० नई दिल्ली में विचाराधीन ओ०ए० संख्या: 170/2021 के प्रकरण में दिनांक 09.02.2023 को पारित आदेश के अनुपालन में नगर पंचायत लार द्वारा कतिपय कार्य कराये गये हैं। जिसमें नाले के पानी को बायोरेमेडिएशन एवं फाईटोरेमेडिएशन प्रक्रिया द्वारा शोधित किया जा रहा है। बायोरेमेडिएशन कार्य में बायो-एन्जाईम (लिविड बैक्टेरियल कल्चर) का प्रयोग किया जा रहा है। नाले के पानी के उपचार हेतु दो छोटे-छोटे आक्सीडेशन पॉण्ड का भी निर्माण किया गया है, जिसमें एक पॉण्ड का आकार 1 मी० लम्बा, 1 मी० चौड़ा तथा 3 मी० गहरा है एवं दूसरे पॉण्ड का आकार 1 मी० लम्बा, 1 मी० चौड़ा तथा 2 मी० गहरा है। आक्सीडेशन पॉण्ड से होकर कर, गुजरने वाले उपचारित जल को हयूम पाईप द्वारा विभिन्न स्थलों पर चेम्बर बनाते हुये नगर पंचायत के गाटा संख्या 2008 (रकबा 28 डिस्मिल) में गिराया जा रहा है। गाटा संख्या 2008 को एक वेस्ट स्टेबलाईजेशन पॉण्ड का स्वरूप दिया गया है। पॉण्ड के तली में मोटे स्तर का पालीथिन (HDPE Pond Liner) प्रयोग में लाया गया है, जिससे भूमिगत जल प्रदूषण को रोका जा सके।

अतः महोदय आपसे अनुरोध है, कि नगर पंचायत लार द्वारा कराये गये कार्यों का स्थलीय निरीक्षण कर अपने महत्वपूर्ण अभिमत एवं सुझाव देने का कष्ट करें।

10/04/2023
(राजन नाथ तिवारी)
अधिशायसी अधिकारी
नगर पंचायत लार
देवरिया

संख्या एवं दिनांक तदैव:-

प्रतिलिपि निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1 जिलाधिकारी महोदय देवरिया।

(राजन नाथ तिवारी)
अधिशायसी अधिकारी
नगर पंचायत लार
देवरिया

Annexure 5

33

प्रेषक, जिलाधिकारी,
देवरिया

सेवा में, प्रमुख सचिव,
उत्तर प्रदेश शासन,
नगर विकास अनुभाग-5,
लखनऊ

संख्या 146 एल0बी0सी0 2023
विषय :-

दिनांक 29 मार्च, 2023
मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-170
/2021 नूरुल सेहर लारी बनाम स्टेट ऑफ यू0पी0 एवं अन्य में पारित
निर्णय दिनांक 09.02.2023 के संबंध में।

महोदय

कृपया उपर्युक्त विषय के संबंध में अधोहस्ताक्षरी के पत्र संख्या-59/
एल0बी0सी0-2023 दिनांक 14 फरवरी, 2023 का सदर्थ ग्रहण करने का कष्ट करें, जिसके
द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-170/2021
नूरुल सेहर लारी बनाम स्टेट ऑफ यू0पी0 एवं अन्य में पारित निर्णय के अनुपालन में नगर
पंचायत लार, जनपद देवरिया में एस0टी0पी0 के निर्माण कार्य हेतु सिटी सैनिटेशन प्लान के
अन्तर्गत अवमुक्त धनराशि रू0 7.40 करोड़ को भारतीय स्टेट बैंक, शाखा लार,
जनपद-देवरिया में जिलाधिकारी देवरिया के पद नाम से Ring Fenced Account (खाता
संख्या-41548430616) में हस्तान्तरण किये जाने का अनुरोध किया गया था, जो अब तक
प्राप्त नहीं है।

2- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-170
/2021 नूरुल सेहर लारी बनाम स्टेट ऑफ यू0पी0 एवं अन्य में पारित निर्णय दिनांक
09.02.2023 में दिये गये निर्देशों का अनुपालन आख्या मा0 राष्ट्रीय हरित अधिकरण, नई
दिल्ली के समक्ष दिनांक 28.03.2023 के पूर्व प्रस्तुत किया जाना है।

अतः अनुरोध है कि कृपया उपरोक्त अवमुक्त धनराशि रू0 7.40 करोड़ को
जिलाधिकारी देवरिया के पद नाम से खुले Ring Fenced Account (खाता
संख्या-41548430616) में यथाशीघ्र हस्तान्तरित करने की कृपा करें, जिससे कि मा0 राष्ट्रीय
हरित अधिकरण, नई दिल्ली को प्रेषित किये जाने वाले अनुपालन आख्या में इसका उल्लेख
किया जा सके।

भवदीय,

21.03.23

(जितेन्द्र प्रताप सिंह)

जिलाधिकारी,

देवरिया

संख्या 146 (1) / तददिनांकित

प्रतिलिपि :- राज्य मिशन निदेशक, राज्य मिशन निदेशालय, स्वच्छ भारत मिशन-नगरीय,
उ0प्र0, सेक्टर-7, गोमती नगर विस्तार, लखनऊ को उक्त के कम्प्ले
सूचनार्थ प्रेषित।

21.03.23

जिलाधिकारी,

देवरिया

प्रेषक,

निदेशक,
स्थानीय निकाय निदेशालय, उ०प्र०,
सेक्टर-7, गोमती नगर विस्तार,
लखनऊ।

सेवा में,

- | | |
|--|---|
| 1- समस्त मण्डलायुक्त,
उत्तर प्रदेश। | 2- जिलाधिकारी,
उत्तर प्रदेश। (संलग्न सूची के अनुसार) |
| 3- नगर आयुक्त,
नगर निगम, उ०प्र०,
संलग्न सूची के अनुसार। | 4- समस्त अधिशासी अधिकारी,
नगर पालिका परिषदें/नगर पंचायतें, उ०प्र०। |
| 5- मुख्य कार्यपालक अधिकारी/मुख्य अधिशासी अधिकारी,
छावनी बोर्ड,
आगरा/इलाहाबाद/बबीना(झांसी)/
बरेली/फैजाबाद/फतेहगढ़(फर्रुखाबाद)/
झांसी/कानपुर/लखनऊ/मथुरा/मेरठ/
शाहजहांपुर/वाराणसी। | |

संख्या-8/ 3009/320(2)/15वां वि०आ०/2022-23

लखनऊ: दिनांक: 28 मार्च 2023

विषय: 15वें वित्त आयोग की संस्तुति के अंतर्गत वर्ष 2022-23 हेतु Non-Million Plus Cities के लिये Tied Grant (निर्दिष्ट अनुदान) की प्रथम किश्त की धनराशि अवमुक्त किये जाने के संबंध में।

महोदय,

उपर्युक्त विषय के सम्बन्ध में अवगत कराना है कि 15वें वित्त आयोग की संस्तुतियों के अन्तर्गत वित्तीय वर्ष 2021-22 हेतु भारत सरकार के पत्र संख्या-15(3)FC-XV/FCD/2020-25, दिनांक 14.03.2023 तथा विशेष सचिव, वित्त ससाधन (वित्त आयोग एवं केन्द्रीय सहायता) अनुभाग के पत्रांक-एफ०सी०सी०ए०-66/दस-2023-02/2020, दिनांक 27.03.2023 तथा इससे संबंधित नगर विकास अनुभाग-9 के शासनादेश संख्या-34/2023/591/002-47J-13, दिनांक 27.03.2023 द्वारा निर्दिष्ट अनुदान (Tied Grant) की प्रथम किश्त के रूप में प्राप्त रू० 767.40 करोड़ (रूपये सात अरब सड़सठ करोड़ चालीस लाख मात्र) की धनराशि 10 लाख से कम आबादी वाले नगरीय निकायों एवं कैण्टोनमेन्ट बोर्ड हेतु स्वीकृत की गयी है।

उक्त धनराशि रू० 767.40 करोड़ (रूपये सात अरब सड़सठ करोड़ चालीस लाख मात्र) संलग्नक में दर्शायी गयी सूची के अनुसार 10 नगर निगमों हेतु रू० 1,52,64,55,748/- 200 नगर पालिका परिषदों हेतु रू० 3,79,69,01,886/- एवं 517 नगर पंचायतों हेतु रू० 2,22,81,57,652/- तथा 13 छावनी परिषदों हेतु रू० 12,24,84,714/- इस प्रकार कुल रू० 767.40 करोड़ (रूपये सात अरब सड़सठ करोड़ चालीस लाख मात्र) की धनराशि स्वीकृत की जाती है।

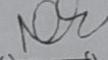
उपर्युक्तानुसार संलग्नक में उल्लिखित नगर निगमों/नगर पालिका परिषदों/नगर पंचायतों एवं छावनी परिषदों को स्तम्भ-4 में अंकित धनराशि, स्तम्भ-5 एवं 6 में निर्दिष्ट खाते में निम्नांकित शर्तों एवं प्रतिबंधों के अधीन अन्तरित की जाती है:-

- (1) 15वें वित्त आयोग की संस्तुतियों/नीतियों का अक्षरशः पालन करते हुए भारत सरकार के पत्र दिनांक 16.03.2023 में उल्लिखित शर्तों एवं निर्धारित मानक के अनुसार स्वीकृत की जा रही धनराशि 10 लाख से कम आबादी वाले नगरीय निकायों एवं कैण्टोनमेन्ट बोर्ड को बिना किसी कटौती के अन्तरित की जा रही है।
- (2) उक्त Tied Grant अनुदान का उपभोग स्थानीय निकायों एवं कैण्टोनमेन्ट बोर्ड द्वारा 15वें वित्त आयोग की संस्तुतियों के अनुसार किया जायेगा।
- (3) 15वें वित्त आयोग की संस्तुतियों के अंतर्गत अवमुक्त उक्त धनराशि का उपभोग वित्त मंत्रालय के कार्यालय ज्ञाप सं०-एफ.15(2) एफसी-XV/एफसीडी/2020-25, दिनांक 28.07.2021 तथा दिनांक 10.08.2022 द्वारा निर्गत Operational Guidelines के प्राविधानों एवं 15वें वित्त आयोग की वर्ष 2021-2026 के लिये रिपोर्ट के अध्याय-7 (Chapter-7) की संस्तुतियों में उल्लिखित विषय पर ही की जायेगी।
- (4) धनराशि के आहरण की सूचना बाउचर संख्या व दिनांक सहित वित्त विभाग व नगर विकास विभाग को उपलब्ध करायी जायेगी।
- (5) टेण्डर की कार्यवाही केवल अनुमोदित कार्यों हेतु की जायेगी।
- (6) इस अनुदान के लेखों का रखरखाव संबंधित निकाय द्वारा सुनिश्चित किया जायेगा। इस अनुदान के उपयोग एवं सम्प्रेषण की प्रणाली निदेशक, स्थानीय निकाय निदेशालय, उ०प्र० के माध्यम से सुनिश्चित किया जायेगा।

- (7) 15वें वित्त आयोग के अन्तर्गत संस्तुत अनुदान राशि का उपयोग निर्धारित स्कीमों के अन्तर्गत किये जाने से संबंधित उपयोगिता प्रमाण-पत्र भारत सरकार को उपलब्ध कराये जाने होंगे। तत्संबंधी प्रमाण-पत्र यथाशीघ्र भारत सरकार को वित्त विभाग के माध्यम से उपलब्ध कराया जाना होगा।
- (8) उपयोगिता प्रमाण पत्र नगर निगमों के संबंध में नगर आयुक्त तथा नगर पालिका परिषद/नगर पंचायतों के संबंध में जिलाधिकारी के माध्यम से एवं छावनी परिषदों के संबंध में मुख्य कार्यपालक अधिकारी द्वारा निर्धारित प्रारूप पर निदेशक, स्थानीय निकाय निदेशालय, उ०प्र० लखनऊ, महालेखाकार, उ०प्र० प्रयागराज एवं शासन को उपलब्ध कराया जाना सुनिश्चित किया जाय।
- (9) नगर निगमों के संबंध में संबंधित नगर आयुक्त तथा नगर पालिका परिषद/नगर पंचायतों के संबंध में संबंधित अधिशासी अधिकारी एवं छावनी परिषदों के संबंध में मुख्य कार्यपालक अधिकारी यह सुनिश्चित करेंगे कि स्वीकृत धनराशि का उपयोग निर्धारित दिशा-निर्देश के अनुरूप एवं समयबद्ध रूप से किया जाय। दिशा-निर्देशों से हटकर किया गया व्यय अनुमन्य नहीं होगा तथा इसे वित्तीय अनियमितता माना जायेगा। इसके लिये संबंधित नगर आयुक्त/अधिशासी अधिकारी एवं मुख्य कार्यपालक अधिकारी व्यक्तिगत रूप से उत्तरदायी होंगे।
- (10) उक्त अनुदान की धनराशि टाइड है, इसका उपयोग निकायों द्वारा समान अनुपात में (a) Drinking Water (including rainwater harvesting and recycling) and (b) Solid Waste Management as recommended by FC-XV हेतु किया जाएगा।
- (11) 15वें वित्त आयोग की धनराशि का व्यय पी०एफ०एम०एस० पोर्टल के माध्यम से नियमानुसार किया जाएगा।

उक्त के संबंध में होने वाला रू० 7,67,40,00,000/- (रू० सात अरब सड़सठ करोड़ चालीस लाख मात्र) को चालू वित्तीय वर्ष 2022-2023 के आय-व्ययक की अनुदान संख्या-37 के अन्तर्गत लेखाशीर्षक, "2217808000500 पन्द्रहवें वित्त आयोग-दस लाख से कम आबादी वाले नगरीय निकायों हेतु अनुदान मानक मद 20 सहायता अनुदान-सामान्य (गैर वेतन)" के नामे डाला जाएगा।
संलग्नक-आवटन आदेश।

भवदीया,


(नेहा शर्मा)
निदेशक

O/L

संख्या व दिनांक तदैव।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1- प्रधान महालेखाकार (रिपोर्ट ब्रान्च), उ०प्र० इलाहाबाद/प्रधान महालेखाकार (लेखा एवं हकदारी) उ०प्र० इलाहाबाद।
- 2- वरिष्ठ उपमहालेखाकार, स्थानीय निकाय (लेखापरीक्षा एवं लेखा), उ०प्र० इलाहाबाद।
- 3- विशेष सचिव, वित्त विभाग, उ०प्र० शासन।
- 4- विशेष सचिव, नगर विकास अनुभाग-9, उ०प्र० शासन, लखनऊ।
- 5- संबंधित महापौर, नगर निगम, उत्तर प्रदेश।
- 6- निदेशक, स्थानीय निधि लेखा परीक्षा विभाग, उ०प्र० इलाहाबाद।
- 7- नगर आयुक्त नगर निगम झांसी को इस निर्देश के साथ प्रेषित कि नगर विकास अनुभाग-9 के शासनादेश संख्या-137/नौ-9-2023-46ज/21 दिनांक 23 जनवरी 2023 के अनुपालन में निदेशालय के पत्र संख्या-8/2808/320(2)/15वां के०वि०आ०/2022-23 दिनांक 07 फरवरी 2023 द्वारा नगर निगम झांसी को आवंटित की जाने वाली टाइड ग्रांट की 25 प्रतिशत धनराशि जल संस्थान झांसी को इस निर्देश के साथ उपलब्ध करायी जाये कि उक्त धनराशि जल संस्थान झांसी द्वारा उ०प्र० जल निगम को जल मूल्य के बकाये के सापेक्ष हस्तान्तरित कर दी जायेगी।
- 8- वित्त (व्यय नियन्त्रण) अनुभाग-9, उ०प्र० शासन, लखनऊ।
- 9- वित्त (आय-व्ययक) अनुभाग-1/2, उ०प्र० शासन।
- 10- वित्त ससाधन (वित्त आयोग) अनुभाग, उ०प्र० शासन।
- 11- वित्त ससाधन (केन्द्रीय सहायता) अनुभाग, उ०प्र० शासन।
- 12- मुख्य कोषाधिकारी, जवाहर भवन, लखनऊ।
- 13- आहरण एवं वितरण अधिकारी, स्थानीय निकाय निदेशालय को इस आशय से प्रेषित कि कोषागार से धनराशि रू० 767.40 करोड़ (रूपये सात अरब सड़सठ करोड़ चालीस लाख मात्र) का आहरण कर संलग्नानुसार 10 नगर निगमों, 200 नगर पालिका परिषदों 517 नगर पंचायतों एवं 13 छावनी परिषदों के संबंधित खाते में अंतरण करने हेतु।
- 14- श्री दीपक सचान, कनिष्ठ सहायक, स्थानीय निकाय निदेशालय, उ०प्र० लखनऊ को वेबसाइट पर अपलोड करने तथा समस्त संबंधित को ई-मेल करने हेतु।
- 15- गार्ड फाईल हेतु।


(अखिल सिंह)

सहायक निदेशक(लेखा)

O/L

प्रेषक,

निदेशक,
स्थानीय निकाय निदेशालय, उ०प्र०,
सेक्टर-7, गोमती नगर विस्तार,
लखनऊ।

36

सेवा में,

- 1- समस्त मण्डलायुक्त,
उत्तर प्रदेश।
- 2- जिलाधिकारी,
उत्तर प्रदेश। (संलग्न सूची के अनुसार)
- 3- नगर आयुक्त,
नगर निगम, उ०प्र०,
संलग्न सूची के अनुसार।
- 4- समस्त अधिशासी अधिकारी,
नगर पालिका परिषदें/नगर पंचायतें, उ०प्र०।
- 5- मुख्य कार्यपालक अधिकारी/मुख्य अधिशासी अधिकारी,
छावनी बोर्ड,
आगरा/इलाहाबाद/बबीना(झांसी)/
बरेली/फैजाबाद/फतेहगढ़(फर्रुखाबाद)/
झांसी/कानपुर/लखनऊ/मथुरा/मेरठ/
शाहजहाँपुर/वाराणसी।

संख्या-8/3009/320(2)/15वां वि०आ०/2022-23

लखनऊ: दिनांक: 28 मार्च 2023

विषय: 15वें वित्त आयोग की संस्तुति के अंतर्गत वर्ष 2022-23 हेतु Non-Million Plus Cities के लिये Tied Grant (निर्दिष्ट अनुदान) की प्रथम किश्त की धनराशि अवमुक्त किये जाने के संबंध में।

महोदय,

उपर्युक्त विषय के सम्बन्ध में अवगत कराना है कि 15वें वित्त आयोग की संस्तुतियों के अन्तर्गत वित्तीय वर्ष 2021-22 हेतु भारत सरकार के पत्र संख्या-15(3)FC-XV/FCD/2020-25, दिनांक 14.03.2023 तथा विशेष सचिव, वित्त संसाधन (वित्त आयोग एवं केन्द्रीय सहायता) अनुभाग के पत्रांक-एफ०सी०सी०ए०-66/दस-2023-02/2020, दिनांक 27.03.2023 तथा इससे संबंधित नगर विकास अनुभाग-9 के शासनादेश संख्या-34/2023/591/002-47J-13, दिनांक 27.03.2023 द्वारा निर्दिष्ट अनुदान (Tied Grant) की प्रथम किश्त के रूप में प्राप्त रू० 767.40 करोड़ (रूपये सात अरब सड़सठ करोड़ चालीस लाख मात्र) की धनराशि 10 लाख से कम आबादी वाले नगरीय निकायों एवं कैंप्टोनमेन्ट बोर्ड हेतु स्वीकृत की गयी है।

उक्त धनराशि रू० 767.40 करोड़ (रूपये सात अरब सड़सठ करोड़ चालीस लाख मात्र) संलग्नक में दर्शायी गयी सूची के अनुसार 10 नगर निगमों हेतु रू० 1,52,64,55,748/- 200 नगर पालिका परिषदों हेतु रू० 3,79,69,01,886/- एवं 517 नगर पंचायतों हेतु रू० 2,22,81,57,652/- तथा 13 छावनी परिषदों हेतु रू० 12,24,84,714/- इस प्रकार कुल रू० 767.40 करोड़ (रूपये सात अरब सड़सठ करोड़ चालीस लाख मात्र) की धनराशि स्वीकृत की जाती है।

उपर्युक्तानुसार संलग्नक में उल्लिखित नगर निगमों/नगर पालिका परिषदों/नगर पंचायतों एवं छावनी परिषदों को स्तम्भ-4 में अंकित धनराशि, स्तम्भ-5 एवं 6 में निर्दिष्ट खाते में निम्नांकित शर्तों एवं प्रतिबंधों के अधीन अन्तरित की जाती है:-

- (1) 15वें वित्त आयोग की संस्तुतियों/नीतियों का अक्षरशः पालन करते हुए भारत सरकार के पत्र दिनांक 16.03.2023 में उल्लिखित शर्तों एवं निर्धारित मानक के अनुसार स्वीकृत की जा रही धनराशि 10 लाख से कम आबादी वाले नगरीय निकायों एवं कैंप्टोनमेन्ट बोर्ड को बिना किसी कटौती के अंतरित की जा रही है।
- (2) उक्त Tied Grant अनुदान का उपभोग स्थानीय निकायों एवं कैंप्टोनमेन्ट बोर्ड द्वारा 15वें वित्त आयोग की संस्तुतियों के अनुसार किया जायेगा।
- (3) 15वें वित्त आयोग की संस्तुतियों के अंतर्गत अवमुक्त उक्त धनराशि का उपभोग वित्त मंत्रालय के कार्यालय ज्ञाप सं०-एफ.15(2) एफसी-XV/एफसीडी/2020-25, दिनांक 28.07.2021 तथा दिनांक 10.08.2022 द्वारा निर्गत Operational Guidelines के प्राविधानों एवं 15वें वित्त आयोग की वर्ष 2021-2026 के लिये रिपोर्ट के अध्याय-7 (Chapter-7) की संस्तुतियों में उल्लिखित विषय पर ही की जायेगी।
- (4) धनराशि के आहरण की सूचना बाउचर संख्या व दिनांक सहित वित्त विभाग व नगर विकास विभाग को उपलब्ध करायी जायेगी।
- (5) टेण्डर की कार्यवाही केवल अनुमोदित कार्यों हेतु की जायेगी।
- (6) इस अनुदान के लेखों का रखरखाव संबंधित निकाय द्वारा सुनिश्चित किया जायेगा। इस अनुदान के उपयोग एवं सम्प्रेषण की प्रणाली निदेशक, स्थानीय निकाय निदेशालय, उ०प्र० के माध्यम से सुनिश्चित किया जायेगा।

- (7) 15वें वित्त आयोग के अन्तर्गत संस्तुत अनुदान राशि का उपयोग निर्धारित स्कीमों के अन्तर्गत किंचे जाने में संबंधित उपयोगिता प्रमाण-पत्र भारत सरकार को उपलब्ध कराये जाने होंगे। तत्संबंधी प्रमाण-पत्र वधाशीघ्र भारत सरकार को वित्त विभाग के माध्यम से उपलब्ध कराया जाना होगा।
- (8) उपयोगिता प्रमाण पत्र नगर निगमों के संबंध में नगर आयुक्त तथा नगर पालिका परिषद / नगर पंचायतों के संबंध में जिलाधिकारी के माध्यम से एवं छावनी परिषदों के संबंध में मुख्य कार्यपालक अधिकारी द्वारा निर्धारित प्रारूप पर निदेशक, स्थानीय निकाय निदेशालय, उ०प्र० लखनऊ, महालेखाकार, उ०प्र० प्रयागराज एवं शासन को उपलब्ध कराया जाना सुनिश्चित किया जाय।
- (9) नगर निगमों के संबंध में संबंधित नगर आयुक्त तथा नगर पालिका परिषद / नगर पंचायतों के संबंध में संबंधित अधिशासी अधिकारी एवं छावनी परिषदों के संबंध में मुख्य कार्यपालक अधिकारी यह सुनिश्चित करेंगे कि स्वीकृत धनराशि का उपयोग निर्धारित दिशा-निर्देश के अनुरूप एवं समयबद्ध रूप से किया जाय। दिशा-निर्देशों से हटकर किया गया व्यय अनुमन्य नहीं होगा तथा इसे वित्तीय अनियमितता माना जायेगा। इसके लिये संबंधित नगर आयुक्त / अधिशासी अधिकारी एवं मुख्य कार्यपालक अधिकारी व्यक्तिगत रूप से उत्तरदायी होंगे।
- (10) उक्त अनुदान की धनराशि टाइड है, इसका उपयोग निकायों द्वारा समान अनुपात में (a) Drinking Water (including rainwater harvesting and recycling) and (b) Solid Waste Management as recommended by FC-XV हेतु किया जाएगा।
- (11) 15वें वित्त आयोग की धनराशि का व्यय पी०एफ०एम०एस० फॉर्ट्स के माध्यम से नियमानुसार किया जाएगा।

उक्त के संबंध में होने वाला रू० 7,67,40,00,000/- (रू० सात अरब सड़सठ करोड़ चालीस लाख मात्र) को चालू वित्तीय वर्ष 2022-2023 के आय-व्ययक की अनुदान संख्या-37 के अन्तर्गत लेखाशीर्षक, "2217808000500 पन्द्रहवें वित्त आयोग-दस लाख से कम आबादी वाले नगरीय निकायों हेतु अनुदान मानक मव 20 सहायता अनुदान-सामान्य (गैर चैतन)" के नामे डाला जाएगा।
सलमनक-आवटन आदेश।

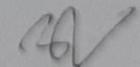
भवदीया,

(नेहा शर्मा)
निदेशक

संख्या व दिनांक तद्वै।

प्रतिलिपि निम्नलिखित को सूचनाएँ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1- प्रधान महालेखाकार (रिपोर्ट ब्रांच), उ०प्र० इलाहाबाद / प्रधान महालेखाकार (लेखा एवं हकदारी) उ०प्र० इलाहाबाद।
- 2- वरिष्ठ उपमहालेखाकार, स्थानीय निकाय (लेखापरीक्षा एवं लेखा), उ०प्र० इलाहाबाद।
- 3- विशेष सचिव, वित्त विभाग, उ०प्र० शासन।
- 4- विशेष सचिव, नगर विकास अनुभाग-9, उ०प्र० शासन, लखनऊ।
- 5- संबंधित महापौर, नगर निगम, उत्तर प्रदेश।
- 6- निदेशक, स्थानीय निधि लेखा परीक्षा विभाग, उ०प्र० इलाहाबाद।
- 7- नगर आयुक्त नगर निगम झांसी को इस निर्देश के साथ प्रेषित कि नगर विकास अनुभाग-9 के शासनादेश संख्या-137/नौ-9-2023-46ज/21 दिनांक 23 जनवरी 2023 के अनुपालन में निदेशालय के पत्र संख्या-8/2808/320(2)/15वां कै०वि०आ०/2022-23 दिनांक 07 फरवरी 2023 द्वारा नगर निगम झांसी को आवटित की जाने वाली टाइड रांत की 25 प्रतिशत धनराशि जल संस्थान झांसी को इस निर्देश के साथ उपलब्ध करायी जाये कि उक्त धनराशि जल संस्थान झांसी द्वारा उ०प्र० जल निगम को जल मूल्य के बकाये के सापेक्ष हस्तान्तरित कर दी जायेगी।
- 8- वित्त (व्यय नियन्त्रण) अनुभाग-9, उ०प्र० शासन, लखनऊ।
- 9- वित्त (आय-व्ययक) अनुभाग-1/2, उ०प्र० शासन।
- 10- वित्त ससाधन (वित्त आयोग) अनुभाग, उ०प्र० शासन।
- 11- वित्त ससाधन (केन्द्रीय सहायता) अनुभाग, उ०प्र० शासन।
- 12- मुख्य कोषाधिकारी, जवाहर भवन, लखनऊ।
- 13- आहरण एवं वितरण अधिकारी, स्थानीय निकाय निदेशालय को इस आशय से प्रेषित कि कोषागार से धनराशि रू० 7,67,40 करोड़ (रूपये सात अरब सड़सठ करोड़ चालीस लाख मात्र) का आहरण कर सलमानुसार 10 नगर निगमों, 200 नगर पालिका परिषदों 517 नगर पंचायतों एवं 13 छावनी परिषदों के संबंधित खाते में अंतरण करने हेतु।
- 14- श्री दीपक सदान, कनिष्ठ सहायक, स्थानीय निकाय निदेशालय, उ०प्र० लखनऊ को वेबसाइट पर अपलोड करने तथा समस्त संबंधित को ई-मेल करने हेतु।
- 15- गार्ड फाईल हेतु।



(अखिल सिंह)
सहायक निदेशक(लेखा)

Sl no	District	Name of U/LB	Amount	Bank Account No	IFSC Code
NAGAR NIGAM					
1	2	3	4	5	6
1	Allgarh	Allgarh	18,71,99,854	4483000100059895	PUNB001000
2	Ayodhya	Ayodhya	8,16,80,647	4483000100059835	PUNB0397300
3	Bareilly	Bareilly	20,30,53,723	60570100000806	BARB0NACNIG
4	Firozabad	Firozabad	13,17,56,028	4483000100059817	PUNB0017300
5	Gorakhpur	Gorakhpur	18,18,28,913	4483000100059738	PUNB0018300
6	Jhansi	Jhansi	12,91,38,630	4483000100059747	PUNB0027900
7	Mathura	Mathura	16,86,80,992	4483000100059828	PUNB0031400
8	Moradabad	Moradabad	19,75,53,903	4483000100059783	PUNB0032700
9	Saharanpur	Saharanpur	15,33,83,538	4483000100059792	PUNB0047800
10	Shahjahanpur	Shahjahanpur	8,20,71,420	4483000100059844	PUNB0042300
Total			1,52,84,55,748		

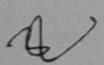
G *P*

A

Annexure of Allotment letter number-8/ 3009 1320(2)/15th CFC/2022-23, Dated- 28 03 2023

Sl.No	District	Name of ULB	Amount	Bank Account No.	IFSC Code
Nagar Palika Parishad					
1	Agra	ACHHNERA	59,00,385	4483000100053327	PUNB0000400
2	Agra	Bah	39,52,574	4483000100053336	PUNB0000400
3	Agra	ETMADPUR	57,14,337	4483000100053345	PUNB0000400
4	Agra	Fatehpur Sikri	80,03,869	4483000100053354	PUNB0000400
5	Agra	Shamsabad	77,64,664	4483000100053363	PUNB0000400
6	Aligarh	Atrauli	1,29,09,466	4483000100053381	PUNB0459900
7	Aligarh	Khair	96,85,897	4483000100053372	PUNB0001000
8	Ambedkar Nagar	Akbarpur	2,53,59,508	4483000100054672	PUNB0097400
9	Ambedkar Nagar	Jalalpur	1,21,69,071	4483000100054681	PUNB0779600
10	Ambedkar Nagar	TANDA	2,13,84,151	4483000100054690	PUNB0045300
11	Amethi	Gauriganj	82,69,652	4483000100054566	PUNB0475400
12	Amethi	Jais	1,30,38,561	4483000100054557	PUNB0449500
13	Amroha	Bachhraon	78,40,602	4483000100054016	PUNB0002100
14	Amroha	Dhanaura	69,21,752	4483000100054025	PUNB0681400
15	Amroha	Gajraula	1,27,87,966	4483000100054043	PUNB0177500
16	Amroha	Hasanpur	1,35,70,127	4483000100054034	PUNB0662500
17	Amroha	Amroha	4,21,26,626	4483000100054007	PUNB0002100
18	Auraiya	Auraiya	1,94,13,559	4483000100053390	PUNB0096600
19	Ayodhya	Rudauli	1,01,22,540	4483000100054821	PUNB0410000
20	Azamgarh	Mubarakpur	2,22,84,017	4483000100054715	PUNB0050400
21	Azamgarh	Azamgarh	2,49,30,458	4483000100054706	PUNB0050400
22	Baghpat	Baghpat	1,07,98,389	4483000100053406	PUNB0370000
23	Baghpat	Khekra	1,12,88,189	4483000100053424	PUNB0370000
24	Baghpat	Baraut	2,52,79,773	4483000100053415	PUNB0004200
25	Bahraich	Nanpara	1,03,46,558	4483000100054733	PUNB0007200
26	Bahraich	Bahraich	4,33,11,260	4483000100054724	PUNB0007200
27	Ballia	Rasra	74,76,100	4483000100054751	PUNB0673600
28	Ballia	Ballia	2,40,45,780	4483000100054742	PUNB0125900
29	Balrampur	Balrampur	1,86,99,742	4483000100054760	PUNB0003700
30	Balrampur	Utraula	73,39,411	4483000100054779	PUNB0003700
31	Banda	Atarra	1,13,14,768	4483000100055112	PUNB0684600
32	Banda	Banda	3,97,08,000	4483000100055121	PUNB0054000
33	Barabanki	Nawabganj	4,17,27,952	4483000100054371	PUNB0185800
34	Bareilly	Aonla	1,37,44,785	4483000100053433	PUNB0411100
35	Bareilly	BAHERI	1,56,85,002	4483000100053442	PUNB0386700
36	Bareilly	Faridpur	1,76,48,000	4483000100053451	PUNB0411100
37	Bareilly	Nawabganj	84,10,138	4483000100053460	PUNB0419400
38	Basti	Basti	2,66,69,439	4483000100054788	PUNB0314300
39	Bhadohi	Bhadohi	3,51,74,499	4483000100055042	PUNB0123600
40	Bhadohi	Gopiganj	49,28,379	4483000100055051	PUNB0123600
41	Bijnor	Afzalgarh	71,30,582	4483000100053479	PUNB0051500
42	Bijnor	Bijnor	3,74,22,265	4483000100053488	PUNB0005600
43	Bijnor	Chandpur	2,07,50,069	4483000100053497	PUNB0005600
44	Bijnor	Dhampur	1,10,98,344	4483000100053503	PUNB0013500
45	Bijnor	HALDAUR	49,43,566	4483000100053512	PUNB0005600
46	Bijnor	Kiratpur	1,33,95,470	4483000100053521	PUNB0026800
47	Bijnor	NAGINA	2,13,15,807	4483000100053530	PUNB0035500
48	Bijnor	Najibabad	1,91,55,370	4483000100053549	PUNB0035700
49	Bijnor	Nehtaur	1,11,17,329	4483000100053558	PUNB0036500
50	Bijnor	Noorpur	83,00,028	4483000100053567	PUNB0080500
51	Bijnor	Seohara	1,04,98,434	4483000100053576	PUNB0183600
52	Bijnor	Sherkot	1,38,16,926	4483000100053585	PUNB0005600





S.No	District	Name of ULB	Amount	Bank Account No	IFSC Code
53	Budaun	Bilsi	87.31.907	4483000100053594	PUNB0184000
54	Budaun	Bisauli	76.50.757	4483000100053600	PUNB0122000
55	Budaun	Dataganj	83.29.435	4483000100053655	PUNB0459800
56	Budaun	Kakrala	82.77.246	4483000100053628	PUNB0073400
57	Budaun	Sahaswan	1.48.53.480	4483000100053637	PUNB0615400
58	Budaun	Ujhani	1.38.51.098	4483000100053646	PUNB0335100
59	Budaun	Budaun	3.37.77.239	4483000100053619	PUNB0124300
60	Bulandshahr	Anupshahr	68.81.002	4483000100053664	PUNB0473500
61	Bulandshahr	Dibal	86.11.373	4483000100053682	PUNB0063300
62	Bulandshahr	Gulaothi	1.09.12.296	4483000100053691	PUNB0067000
63	Bulandshahr	Jahangirabad	1.45.26.947	4483000100053707	PUNB0220400
64	Bulandshahr	Shikarpur	92.03.690	4483000100053734	PUNB0312500
65	Bulandshahr	Sikandrabad	2.15.51.215	4483000100053725	PUNB0044100
66	Bulandshahr	Siyana	93.17.597	4483000100053743	PUNB0006900
67	Bulandshahr	Bulandshahr	4.80.72.575	4483000100053673	PUNB0006900
68	Bulandshahr	Khurja	3.58.61.738	4483000100053716	PUNB0026700
69	Chandauli	Pt Dindayal Upadhaya Nagar	2.51.31.694	4483000100054797	PUNB0033900
70	Chitrakoot	Chitrakoot Dham	2.13.38.589	4483000100055130	PUNB0459200
71	Deoria	Gaura Barhaj	1.19.07.084	4483000100054812	PUNB0681800
72	Deoria	Deoria	2.92.55.129	4483000100054803	PUNB0150700
73	Etah	Aliganj	61.43.387	4483000100053752	PUNB0364300
74	Etah	Jalesar	85.12.654	4483000100053761	PUNB0364300
75	Etah	Marhera	60.67.449	4483000100053770	PUNB0364300
76	Etah	Etah	2.66.16.282	4483000100053789	PUNB0364300
77	Etawah	Bharthana	1.21.96.649	4483000100053822	PUNB0016300
78	Etawah	Jaswantnagar	72.44.489	4483000100053840	PUNB0016300
79	Etawah	Etawah	6.03.93.521	4483000100053831	PUNB0016300
80	Farrukhabad	Kalmganj	74.98.681	4483000100053868	PUNB0016900
81	Farrukhabad	Farrukhabad	6.03.17.583	4483000100053859	PUNB0016900
82	Fatehpur	Bindki	90.32.830	4483000100054380	PUNB0017000
83	Fatehpur	Fatehpur	4.84.44.671	4483000100054399	PUNB0017000
84	Firozabad	Sirsaganj	68.42.017	4483000100053886	PUNB0017300
85	Firozabad	Tundia	1.17.21.036	4483000100053895	PUNB0017300
86	Firozabad	Shikohabad	2.35.74.964	4483000100053877	PUNB0017300
87	Gautam Buddha Nagar	Dadri	1.98.72.984	4483000100053901	PUNB0412700
88	Ghaziabad	Khora Makanpur	4.00.91.487	4483000100053974	PUNB0405200
89	Ghaziabad	Muradnagar	2.15.51.215	4483000100053965	PUNB0077400
90	Ghaziabad	Loni	11.23.80.702	4483000100053947	PUNB0402200
91	Ghaziabad	Modinagar	2.91.45.019	4483000100053956	PUNB0032300
92	Ghaziabad	Mohammadabad	88.96.141	4483000100054858	PUNB0066200
93	Ghaziabad	Zamania	82.69.652	4483000100054849	PUNB0992600
94	Ghaziabad	Chazipur	2.54.73.415	4483000100054830	PUNB0066200
95	Gonda	Colonelganj	70.16.675	4483000100054867	PUNB0824700
96	Gonda	Nawabganj	49.05.597	4483000100054885	PUNB0415800
97	Gonda	Gonda	2.98.96.805	4483000100054876	PUNB0018100
98	Hamirpur	Hamirpur	1.52.71.139	4483000100055149	PUNB0457600
99	Hamirpur	Maudaha	1.24.15.869	4483000100055158	PUNB0457600
100	Hamirpur	Rath	1.67.25.353	4483000100055167	PUNB0752300
101	Hapur	Garh Mukteshwar	1.42.19.398	4483000100053910	PUNB0644300

[Handwritten signatures and initials]

Annexure of Allotment letter number-3009 15/02/1991 CFCT/22-23, Date-28 03 2023

Sr No	District	Name of U.S.B	Amount	Bank Account No	IFSC Code
102	Hapur	Pilkhuwa	1,82,52,348	4483000100053938	PUNB0170600
103	Hapur	Hapur	5,67,78,871	4483000100053929	PUNB0170800
104	Hardoi	Bilgram	89,17,856	4483000100054465	PUNB0278900
105	Hardoi	Mallawan	93,47,972	4483000100054473	PUNB0278900
106	Hardoi	PIHANI	82,15,498	4483000100054482	PUNB0278900
107	Hardoi	Sandi	71,63,363	4483000100054441	PUNB0278900
108	Hardoi	Sandila	1,87,80,897	4483000100054450	PUNB0416200
109	Hardoi	Shahabad	1,78,37,846	4483000100054458	PUNB0278900
110	Hardoi	Hardoi	2,79,54,558	4483000100054414	PUNB0278900
111	Hathras	Sikandra Rao	99,89,549	4483000100053992	PUNB0199000
112	Hathras	Hathras	4,34,10,499	4483000100053983	PUNB0278900
113	Jalaun	Jalaun	1,81,86,802	4483000100055175	PUNB0194200
114	Jalaun	Kalpi	1,21,12,117	4483000100055185	PUNB0281200
115	Jalaun	Konch	1,97,40,093	4483000100055194	PUNB0152400
116	Jalaun	Orai	4,12,53,336	4483000100055200	PUNB0281200
117	Jaunpur	Mungra Badshahpur	45,25,907	4483000100054900	PUNB0881100
118	Jaunpur	Shahganj	51,05,418	4483000100054919	PUNB0455400
119	Jaunpur	Jaunpur	5,40,48,898	4483000100054894	PUNB0399200
120	Jhansi	Baruasagar	57,87,494	4483000100055219	PUNB0132100
121	Jhansi	Chirgaon	38,10,894	4483000100055228	PUNB0127900
122	Jhansi	Gursara	58,15,573	4483000100055237	PUNB0145900
123	Jhansi	Mauranipur	1,26,17,080	4483000100055246	PUNB0387300
124	Jhansi	Semthar	52,51,115	4483000100055255	PUNB0098200
125	Kannauj	Chhibramau	1,56,86,282	4483000100054052	PUNB0446100
126	Kannauj	Gursahaiganj	1,18,96,491	4483000100054081	PUNB0459100
127	Kannauj	Kannauj	2,36,20,818	4483000100054070	PUNB0459100
128	Kanpur Dehat	Jhinjhak	72,83,473	4483000100054487	PUNB0075100
129	Kanpur Dehat	Pukhrayan	1,23,88,892	4483000100054478	PUNB0487400
130	Kanpur Nagar	Bilbaur	47,00,586	4483000100054496	PUNB0025500
131	Kanpur Nagar	Chatampur	90,32,830	4483000100054602	PUNB0398900
132	Kasganj	Canjundwara	1,00,23,821	4483000100053798	PUNB0194300
133	Kasganj	Soron	82,95,283	4483000100053813	PUNB0384300
134	Kasganj	Kasganj	2,21,06,583	4483000100053804	PUNB0384300
135	Kaushambi	Bharwari	3,32,11,591	4483000100055231	PUNB0791800
136	Kaushambi	Manjhanpur	2,88,98,220	44830001000559640	PUNB0499900
137	Kushinagar	Hata	2,51,73,490	4483000100054937	PUNB0495200
138	Kushinagar	Kushinagar	3,97,83,938	4483000100054946	PUNB0037400
139	Kushinagar	Padrauna	3,20,51,415	4483000100054928	PUNB0037400
140	Lakimpur Kheri	Gola Gokarnnath	1,39,80,193	4483000100054911	PUNB0190100
141	Lakimpur Kheri	MOHAMMADI	1,08,02,186	4483000100054939	PUNB0538900
142	Lakimpur Kheri	PALIA KALAN	1,02,93,451	4483000100054948	PUNB0414500
143	Lakimpur Kheri	Lakimpur	3,30,74,812	4483000100054929	PUNB0187400
144	Lalitpur	Lalitpur	3,38,91,148	4483000100055234	PUNB0129900
145	Maharajganj	Maharajganj	1,86,38,991	4483000100054955	PUNB0268900
146	Maharajganj	Nautanwa	81,78,527	4483000100054984	PUNB0400300
147	Maharajganj	Siwa Bazar	2,36,77,480	44830001000548823	PUNB0268900
148	Mahoba	Charkhari	85,00,296	4483000100054273	PUNB0479700
149	Mahoba	Mahoba	2,09,93,071	4483000100055282	PUNB0479700
150	Malnपुर	Malnपुर	3,84,32,241	4483000100054086	PUNB0034800
151	Mathura	Kosi Kalan	1,22,80,196	4483000100054098	PUNB0031400

[Handwritten signatures and marks]

S.No	District	Name of ULB	Amount	Bank Account No	IFSC Code
152	Mau	Maunath Bhanjan	6,36,47,496	4483000100054973	PUNB0031600
153	Meerut	Mawana	1,77,84,888	4483000100054104	PUNB0031700
154	Meerut	Sardhana	1,28,44,919	4483000100054113	PUNB0085900
155	Mirzapur	Ahaura	58,88,995	4483000100054982	PUNB0782000
156	Mirzapur	Chunar	97,51,835	4483000100054991	PUNB0032200
157	Mirzapur	Mirzapur	5,46,00,200	4483000100055006	PUNB0032200
158	Moradabad	Bilari	83,19,012	4483000100054159	PUNB0732500
159	Moradabad	Thakurdwara	1,04,11,105	4483000100054168	PUNB0651300
160	Muzaffarnagar	Khatauli	1,57,22,971	4483000100054201	PUNB0627100
161	Muzaffarnagar	Muzaffarnagar	8,34,71,091	4483000100054210	PUNB0684800
162	Pilibhit	Bisalpur	1,75,49,281	4483000100054229	PUNB0410400
163	Pilibhit	Puranpur	89,03,735	4483000100054247	PUNB0038900
164	Pilibhit	Pilibhit	2,83,81,842	4483000100054238	PUNB0038500
165	Pratapgarh	Pratapgarh	2,99,49,962	4483000100055015	PUNB0186500
166	Rae Bareilly	Rae Bareilly	4,60,75,404	4483000100054575	PUNB0425500
167	Rampur	Bilaspur	1,08,02,186	4483000100054256	PUNB0040200
168	Rampur	Milak	79,50,713	4483000100054265	PUNB0040200
169	Rampur	Suar	67,89,876	4483000100054283	PUNB0040200
170	Rampur	Tanda	1,13,10,971	4483000100054292	PUNB0732800
171	Rampur	Rampur	7,06,14,781	4483000100054274	PUNB0040200
172	Saharanpur	Deoband	2,13,34,792	4483000100054308	PUNB0013400
173	Saharanpur	Gangoh	1,32,05,825	4483000100054317	PUNB0067900
174	Saharanpur	Nakur	53,42,241	4483000100054326	PUNB0372600
175	Saharanpur	Sarsawa	45,60,079	4483000100054335	PUNB0133500
176	Sambhal	Bahjoi	84,29,122	4483000100054122	PUNB0032700
177	Sambhal	Chandausi	2,50,74,740	4483000100054131	PUNB0009400
178	Sambhal	Sambhal	4,82,13,060	4483000100054140	PUNB0089300
179	Sant Kabir Nagar	Khallabad	2,35,44,589	4483000100055033	PUNB0410100
180	Shahjahanpur	Jalalabad	92,49,253	4483000100054344	PUNB0680400
181	Shahjahanpur	Powayan	68,98,971	4483000100054353	PUNB0638500
182	Shahjahanpur	Tilhar	1,32,89,157	4483000100054382	PUNB0042300
183	Shamli	Kairana	1,95,50,248	4483000100054177	PUNB0302300
184	Shamli	Kandhla	1,06,00,950	4483000100054186	PUNB0371900
185	Shamli	Shamli	2,61,75,842	4483000100054195	PUNB0042400
186	Shravasti	Bhinga	1,12,27,439	4483000100055307	PUNB0415900
187	Siddharth Nagar	Bansi	1,04,26,293	4483000100055060	PUNB0650000
188	Siddharth Nagar	Tetribazar	1,82,28,926	4483000100055079	PUNB0396300
189	Sitapur	Biswan	1,27,34,809	4483000100054584	PUNB0043100
190	Sitapur	KHAIRABAD	1,14,02,096	4483000100054593	PUNB0850000
191	Sitapur	Laharpur	1,38,77,676	4483000100054609	PUNB0043100
192	Sitapur	Mahmudabad	1,24,15,869	4483000100054618	PUNB0850800
193	Sitapur	Mishritnaimisharnya	42,60,124	4483000100054627	PUNB0043100
194	Sitapur	Sitapur	4,19,44,375	4483000100054636	PUNB0043100
195	Sonbhadra	Robertsganj	81,40,558	4483000100055088	PUNB0041300
196	Sultanpur	Sultanpur	2,47,14,034	4483000100055097	PUNB0312600
197	Unnao	Bangarmau	97,04,881	4483000100054645	PUNB0367900
198	Unnao	GANGACHAT	2,88,07,095	4483000100054654	PUNB0367900
199	Unnao	Unnao	4,00,80,096	4483000100054663	PUNB0367900
200	Varanasi	Ramnagar	1,07,49,029	4483000100055103	PUNB0046400
Total			3,79,69,01,886		

[Handwritten signature]

[Handwritten signature]

Annexure of Allotment letter number-8/3009/320(2)/15th CFC/2022-23, Dated-28/03/2023

Sl no	District	Name of ULB	Amount	Bank Account No	IF SC Code
Nagar Panchayat					
1	Agra	Dayalbagh	10,51,051	4483000100055316	PUNB0363300
2	Agra	Fatehabad	51,88,180	4483000100055325	PUNB0000400
3	Agra	Jagner	25,71,717	4483000100055334	PUNB0000400
4	Agra	Kheragarh	48,06,728	4483000100055343	PUNB0000400
5	Agra	Kiraoli	53,22,336	4483000100055352	PUNB0000400
6	Agra	Pinahat	41,37,110	4483000100055361	PUNB0000400
7	Agra	Swamibagh	4,24,893	4483000100055370	PUNB0000400
8	Aligarh	Beswan	20,35,012	4483000100055389	PUNB0001000
9	Aligarh	Chharra	53,89,424	4483000100055398	PUNB0001000
10	Aligarh	Harduaganj	36,89,855	4483000100055404	PUNB0001000
11	Aligarh	Iglas	34,21,502	4483000100055413	PUNB0001000
12	Aligarh	Jalall	51,88,180	4483000100055422	PUNB0001000
13	Aligarh	Jattari	42,71,286	4483000100055431	PUNB0001000
14	Aligarh	Kauriaganj	33,32,051	4483000100055440	PUNB0001000
15	Aligarh	Chandaus	30,86,060	4483000100053275	PUNB0448300
16	Aligarh	Madrak	60,37,944	4483000100053257	PUNB0448300
17	Aligarh	Risawa	24,37,540	4483000100053266	PUNB0448300
18	Aligarh	Pilkhana	30,86,060	4483000100055459	PUNB0001000
19	Aligarh	Vijaygarh	24,37,540	4483000100055468	PUNB0001000
20	Aligarh	Jawan Sikandarpur	57,02,502	2789000104890468	PUNB0278900
21	Aligarh	Gabhana	53,44,698	6946000100085193	PUNB0694600
22	Aligarh	Tappal		6820000100067109	PUNB0682000
23	Aligarh	Barauli	50,98,707	7518000100093215	PUNB0751800
24	Ambedkar Nagar	Ashrafpur Kichhauchha	64,18,110	4483000100057961	PUNB0779400
25	Ambedkar Nagar	Itifatganj	29,07,158	4483000100057970	PUNB0097400
26	Ambedkar Nagar	Rajesultanpur	53,22,335	0974000106195022	PUNB0097400
27	Ambedkar Nagar	Jahangirganj	75,58,611	7794000100054144	PUNB0779400
28	Amethi	Amethi	29,29,521	4483000100057660	PUNB0415400
29	Amethi	Musafir Khana	16,54,844	4483000100057679	PUNB0312600
30	Amroha	Joya	40,92,384	4483000100056397	PUNB0651100
31	Amroha	Naugawan Sadat	71,33,718	4483000100056403	PUNB0472400
32	Amroha	Ujhari	51,65,796	4483000100056412	PUNB0002100
33	Amroha	Saidnagli	47,85,629	6625000100160089	PUNB0662500
34	Auraiya	Achhalda	22,58,638	4483000100055477	PUNB0799800
35	Auraiya	Atsu	28,62,433	4483000100055486	PUNB0096600
36	Auraiya	Babarpur Ajitmal	64,18,110	4483000100055495	PUNB0799900
37	Auraiya	Bidhuna	75,58,611	4483000100055501	PUNB0733400
38	Auraiya	Dibiyapur	62,39,208	4483000100055510	PUNB0468700
39	Auraiya	Phaphund	39,58,207	4483000100055529	PUNB0049400
40	Auraiya	Bhadarsa	29,07,158	4483000100058377	PUNB0186800
41	Ayodhya	Bhadarsa	35,55,678	4483000100058386	PUNB0186600
42	Ayodhya	Bikapur	28,17,707	4483000100058395	PUNB0019400
43	Ayodhya	Goshainganj	52,32,884	40268004886	SBIND011229
44	Ayodhya	Khirauni (Shuchittaganj)	44,05,463	0659000101240561	PUNB0065900
45	Ayodhya	Kumarganj	20,57,373	4483000100057998	PUNB0050400
46	Azamgarh	Atraulia	34,21,501	4483000100057989	PUNB0050400
47	Azamgarh	Azamatgarh	30,18,972	4483000100058003	PUNB0050400
48	Azamgarh	Bilariyaganj	26,83,530	4483000100058012	PUNB0050400
49	Azamgarh	Jlyanpur	29,74,247	4483000100058021	PUNB0673400
50	Azamgarh	Katgarh Lalaganj	16,54,844	4483000100058030	PUNB0050400
51	Azamgarh	Maharajganj	26,18,442	4483000100058085	PUNB0673500
52	Azamgarh	Mahul	33,76,776	4483000100058049	PUNB0050400
53	Azamgarh	Mehnagar	47,18,541	4483000100053248	PUNB0448300
54	Azamgarh	Budhabpur	60,80,308	4483000100053238	PUNB0448300
54	Azamgarh	Jahangirganj Bazar			

[Handwritten signature]

[Handwritten mark]

Sl.no	District	Name of ULB	Amount	Bank Account No.	IFSC Code
55	Azamgarh	Nizamabad	29,96,609	4483000100058058	PUNB0050400
56	Azamgarh	Phoolpur	22,58,638	4483000100058067	PUNB0050400
57	Azamgarh	Saraimir	45,17,276	4483000100058076	PUNB0050400
58	Baghpat	Aggarwal Mandi Tatiri	29,74,247	4483000100055538	PUNB0370000
59	Baghpat	Aminagar Sarai	25,49,354	4483000100055547	PUNB0051200
60	Baghpat	Chhapparuli	40,25,296	4483000100055556	PUNB0057800
61	Baghpat	Doghat	30,18,972	4483000100055565	PUNB0004200
62	Baghpat	Tikri	32,64,962	4483000100055574	PUNB0004200
63	Baghpat	Rataul	41,59,472	3700000102115983	PUNB0370000
64	Bahraich	Jarwal	42,04,197	4483000100058094	PUNB0007200
65	Bahraich	Pavagpur	47,40,903	4483000100052753	PUNB0448300
66	Bahraich	Risia	32,87,325	4483000100058100	PUNB0007200
67	Bahraich	Kaisar Ganj	63,06,297	0072000106217343	PUNB0007200
68	Ballia	Bairiya	64,40,473	4483000100058182	PUNB0125900
69	Ballia	Bansdih	46,06,727	4483000100058119	PUNB0125900
70	Ballia	Belthara Road	48,75,081	4483000100058128	PUNB0863200
71	Ballia	Chitbaragaon	48,97,443	4483000100058137	PUNB0125900
72	Ballia	Maniar	44,72,550	4483000100058146	PUNB0125900
73	Ballia	Nagra	48,30,355	4483000100052744	PUNB0448300
74	Ballia	Reoti	58,36,678	4483000100058155	PUNB0125900
75	Ballia	Sahatwar	45,62,002	4483000100058164	PUNB0125900
76	Ballia	Sikanderpur	53,67,060	4483000100058173	PUNB0992400
77	Ballia	Ratsarkalan	45,17,276	1259000102477419	PUNB0125900
78	Balrampur	Pachperwa	37,56,943	4483000100058191	PUNB0003700
79	Balrampur	Tulsipur	69,99,541	4483000100058207	PUNB0003700
80	Banda	Baberu	53,44,698	4483000100059057	PUNB0054000
81	Banda	Bisanda Bujurg	26,38,805	4483000100059075	PUNB0054000
82	Banda	Mataundh	21,24,462	4483000100059084	PUNB0054000
83	Banda	Naraini	40,02,933	4483000100059093	PUNB0054000
84	Banda	Oran	15,20,667	4483000100059109	PUNB0054000
85	Banda	Tindwari	31,08,423	4483000100059118	PUNB0054000
86	Barabanki	Banki	59,26,130	4483000100057280	PUNB0185800
87	Barabanki	Belhara	52,77,610	4483000100057396	PUNB0185800
88	Barabanki	Dariyabad	41,81,835	4483000100057299	PUNB0185800
89	Barabanki	Dewa	34,88,590	4483000100057305	PUNB0185800
90	Barabanki	Fatehpur	78,71,689	4483000100057314	PUNB0185800
91	Barabanki	Haidergarh	37,12,217	4483000100057323	PUNB0185800
92	Barabanki	Ramnagar	34,88,590	4483000100057341	PUNB0185800
93	Barabanki	Satrikh	26,38,805	4483000100057350	PUNB0185800
94	Barabanki	Siddhaur	36,89,654	4483000100057369	PUNB0048500
95	Barabanki	Subeha	33,99,139	4483000100057378	PUNB0185800
96	Barabanki	Tikaitnagar	23,48,090	4483000100057387	PUNB0185800
97	Barabanki	Zaidpur	82,96,582	4483000100057332	PUNB0048500
98	Barabanki	Ramsanehi Ghat	53,22,335	1858000119370074	PUNB0185800
99	Bareilly	Bisharatganj	35,33,315	4483000100055583	PUNB0411100
100	Bareilly	Deoranian	44,05,463	4483000100055592	PUNB0411100
101	Bareilly	Dhauratanda	49,64,531	4483000100055608	PUNB0411100
102	Bareilly	Faridpur	21,69,187	4483000100055617	PUNB0411100
103	Bareilly	Fatehganj Pashchimi	59,48,492	4483000100055635	PUNB0694000
104	Bareilly	Fatehganj Purvi	21,24,462	4483000100055626	PUNB0411100
105	Bareilly	Meerganj	39,13,482	4483000100055644	PUNB0411100
106	Bareilly	Richha	44,72,550	4483000100055653	PUNB0411100
107	Bareilly	Rithora	44,72,550	4483000100055662	PUNB0411100
108	Bareilly	Sainthal	36,33,315	4483000100055671	PUNB0411100
109	Bareilly	Shahi	37,56,943	4483000100055680	PUNB0411100
110	Bareilly	Shergarh	37,34,580	4483000100055705	PUNB0411100
111	Bareilly	Shishgarh	58,36,678	4483000100055699	PUNB0411100
112	Bareilly	Sirauli	50,98,707	4483000100055714	PUNB0411100
113	Bareilly	Thirya Nizawat Khan	50,98,707	4483000100055723	PUNB0411100

44

Annexure of Allotment letter number-8/3009/320(2)/15th CFC/2022-23, Dated-28.03.2023

Sl.no	District	Name of ULB	Amount	Bank Account No.	IFSC Code
114	Basti	Babhnai Bazar	42,26,560	4483000100058216	PUNB0058700
115	Basti	Bankati	52,77,610	4483000100058243	PUNB0314300
116	Basti	Harralya	53,22,335	4483000100058225	PUNB0794600
117	Basti	Bhanpur Kasba	75,13,885	4483000100052762	PUNB0448300
118	Basti	Gayghat	55,45,963	4483000100052771	PUNB0448300
119	Basti	Rudhauri Bazar	45,84,364	4483000100058234	PUNB0851600
120	Basti	Kaptanganj	53,22,335	110004005826	CNRB0019246
121	Basti	Mundervan	46,06,727	585902010012733	UBIN0558591
122	Basti	Ganeshpur	54,56,512	585902010012745	UBIN0558591
123	Basti	Nagar Bazar	48,97,443	40287248516	SBIN0006331
124	Bhadohi	Ghosia Bazar	46,06,727	4483000100058872	PUNB0123600
125	Bhadohi	Gyanpur	27,95,344	4483000100058854	PUNB0123600
126	Bhadohi	Khamaria	56,80,139	4483000100058863	PUNB0123600
127	Bhadohi	Nai Bazar	30,63,897	4483000100058881	PUNB0123600
128	Bhadohi	Suriawan	42,93,649	4483000100058890	PUNB0123600
129	Bijnor	Barhapur	49,64,531	4483000100055732	PUNB0005800
130	Bijnor	Jalalabad	43,16,011	4483000100055741	PUNB0224200
131	Bijnor	Jhalu	44,94,914	4483000100055750	PUNB0005600
132	Bijnor	Mandawar	45,62,002	4483000100055769	PUNB0077700
133	Bijnor	Sahanpur	46,29,090	4483000100055778	PUNB0005600
134	Bijnor	Sahaspur	55,45,963	4483000100055787	PUNB0089800
135	Budaun	Alapur	54,34,149	4483000100055796	PUNB0124300
136	Budaun	Faizganj	33,99,139	4483000100055802	PUNB0124300
137	Budaun	Guldiya	15,43,030	4483000100055811	PUNB0124300
138	Budaun	Islamnagar	68,43,002	4483000100055820	PUNB0615500
139	Budaun	Kachhia	25,26,991	4483000100055839	PUNB0638300
140	Budaun	Kunwargaon	20,35,010	4483000100055848	PUNB0231800
141	Budaun	Mundia	16,54,844	4483000100055857	PUNB0124300
142	Budaun	Dahawan	26,38,805	4483000100052780	PUNB0448300
143	Budaun	Rudayan	16,54,844	4483000100055866	PUNB0301200
144	Budaun	Saidpur	34,88,590	4483000100055875	PUNB0124300
145	Budaun	Sakhanu	25,71,716	4483000100055884	PUNB0124300
146	Budaun	Usawan	32,20,236	4483000100055909	PUNB0124300
147	Budaun	Ushait	37,12,217	4483000100055893	PUNB0124300
148	Budaun	Wazirganj	51,43,434	4483000100055918	PUNB0124300
149	Bulandshahr	Aurangabad	59,70,855	4483000100055927	PUNB0006900
150	Bulandshahr	Bhawan Bahadur Nagar	23,48,090	4483000100055936	PUNB0058800
151	Bulandshahr	Bugrasi	34,88,590	4483000100055945	PUNB0006900
152	Bulandshahr	Chhatari	27,05,893	4483000100055954	PUNB0750600
153	Bulandshahr	Kakod	19,90,285	4483000100055990	PUNB0412700
154	Bulandshahr	Khanpur	40,47,658	4483000100055963	PUNB0006900
155	Bulandshahr	Narora	50,53,982	4483000100055972	PUNB0270200
156	Bulandshahr	Pahasu	43,38,374	4483000100055981	PUNB0295600
157	Chandauli	Chakia	40,70,021	411900010098090	PUNB0588600
158	Chandauli	Chandauli	50,98,707	4119000100098072	PUNB0411900
159	Chandauli	Salyadraja	39,35,844	4119000100098106	PUNB0411900
160	Chitrakoot	Manikpur Sarhat	39,13,482	4483000100059127	PUNB0459200
161	Chitrakoot	Rajapur	28,40,069	4483000100059136	PUNB0459200
162	Chitrakoot	Mau	43,16,011	54020100007003	BARB0MAUMUS
163	Deoria	Bariyarpur	38,24,031	4483000100058368	PUNB0150700
164	Deoria	Bhatni Bazar	32,87,325	4483000100058289	PUNB0123700
165	Deoria	Bhatpar Rani	33,09,687	4483000100058298	PUNB0644800
166	Deoria	Gauribazar	22,58,638	4483000100058304	PUNB0483100
167	Deoria	Lar	61,72,120	4483000100058313	PUNB0468600
168	Deoria	Majhauriraj	49,19,806	4483000100058322	PUNB0995400
169	Deoria	Rampur karkhana	21,69,187	4483000100058331	PUNB0150700
170	Deoria	Rudrapur	79,83,503	4483000100058340	PUNB0150700
171	Deoria	Salempur	46,51,453	4483000100058359	PUNB0468600
172	Etah	Awagarh	24,37,540	4483000100056005	PUNB0364300

[Handwritten signature]

[Handwritten signature]

Annexure of Allotment letter number-³⁰⁰⁹ 1320(2Y16th CFC/2022-23, Dated-²⁸ 03 2023

46

S.No	District	Name of ULB	Amount	Bank Account No	IFSC Code
173	Etah	Jalthara	27,28,256	4483000100056023	PUNB0354300
174	Etah	Nidhauri Kalan	18,78,471	4483000100056014	PUNB0354300
175	Etah	Raja Ka Rampur	24,82,256	4483000100056032	PUNB0354300
176	Etah	Sakit	17,06,058	4483000100056041	PUNB0354300
177	Etawah	Bakewar	33,54,413	4483000100056148	PUNB0016300
178	Etawah	Ekdil	25,26,001	4483000100056120	PUNB0016300
179	Etawah	Lakhna	23,03,363	4483000100056139	PUNB0016300
180	Farrukhabad	Kamalganj	33,76,776	4483000100056157	PUNB0073300
181	Farrukhabad	Kampil	21,91,540	4483000100056166	PUNB0016900
182	Farrukhabad	Mohammadabad	57,02,502	4483000100056175	PUNB0016900
183	Farrukhabad	Nawabganj	64,62,836	4483000100053187	PUNB0448300
184	Farrukhabad	Shamsabad	89,46,102	4483000100056184	PUNB0016900
185	Fatehpur	Bahua	25,71,716	4483000100057402	PUNB0017000
186	Fatehpur	Hathgam	26,38,805	4483000100057411	PUNB0017000
187	Fatehpur	Khaga	76,70,425	4483000100057420	PUNB00733000
188	Fatehpur	Kishanpur	16,77,206	4483000100057439	PUNB0017000
189	Fatehpur	Kora Jahanabad	74,91,522	4483000100057448	PUNB0017000
190	Fatehpur	Asother	60,15,581	0170002100025781	PUNB0017000
191	Firozabad	Eka	69,77,179	4483000100056218	PUNB0017300
192	Firozabad	Partha	17,89,020	4483000100052939	PUNB0448300
193	Firozabad	Jasrana	27,26,268	4483000100052993	PUNB0448300
194	Firozabad	Makhanpur	49,64,531	4483000100052993	PUNB0448300
195	Gautam Buddha Nagar	Bilaspur	19,90,285	4483000100056227	PUNB0412700
196	Gautam Buddha Nagar	Dankur	33,76,776	4483000100056236	PUNB0644100
197	Gautam Buddha Nagar	Jahangirpur	28,62,433	4483000100056245	PUNB0223000
198	Gautam Buddha Nagar	Jewar	77,37,512	4483000100056254	PUNB0412700
199	Gautam Buddha Nagar	Rabupura	38,01,668	4483000100056263	PUNB0412700
200	Ghaziabad	Dasna	74,69,160	4483000100056281	PUNB0205100
201	Ghaziabad	Faridnagar	27,06,893	4483000100056290	PUNB0032300
202	Ghaziabad	Niwari	21,02,099	4483000100056306	PUNB0927000
203	Ghaziabad	Patla	20,57,373	4483000100056315	PUNB0927000
204	Chazipur	Bahadurganj	44,50,188	4483000100058401	PUNB0066200
205	Chazipur	Dildar Nagar	27,96,344	4483000100058410	PUNB0066200
206	Chazipur	Jangipur	27,72,981	4483000100058420	PUNB0661200
207	Chazipur	Sadat	27,96,344	4483000100058438	PUNB0066200
208	Chazipur	Saidpur	53,67,960	4483000100058447	PUNB0066200
209	Gonda	Katra	18,78,471	4483000100058465	PUNB0018100
210	Gonda	Khargapur	22,36,276	4483000100058456	PUNB0018100
211	Gonda	Mankapur	23,70,452	4483000100058474	PUNB0173000
212	Gonda	Paraspur	46,96,178	4483000100058483	PUNB0824700
213	Gorakhpur	Bansgaon	32,42,600	4483000100059543	PUNB0018300
214	Gorakhpur	Barhalganj	47,85,629	4483000100059534	PUNB0187600
215	Gorakhpur	Gola Bazar	98,61,974	4483000100059552	PUNB0485800
216	Gorakhpur	Katwa Sangrampur III	45,17,276	4483000100059604	PUNB0018300
217	Gorakhpur	Mundera Bazar	65,74,549	4483000100059561	PUNB0018300
218	Gorakhpur	Chauimukha (Camp/organ)	51,43,434	4483000100053284	PUNB0448300
219	Gorakhpur	Pipiganj	1,12,26,102	4483000100059570	PUNB0018300
220	Gorakhpur	Pipraich	81,17,579	4483000100059589	PUNB0062600
221	Gorakhpur	Sahjanwa	82,29,493	4483000100059598	PUNB0018300
222	Hamirpur	Gohand	17,21,932	4483000100059145	PUNB0457600
223	Hamirpur	Kurara	29,29,521	4483000100059154	PUNB0457600

[Handwritten signatures and marks]

Annexure of Allotment letter number-8/3009/320(2)/15th CFC/2022-23, Dated-28.03.2023

S.No	District	Name of ULB	Amount	Bank Account No.	IFSC Code
224	Hamirpur	Sarila	20,12,648	4483000100059163	PUNB0457600
225	Hamirpur	Sumerpur	82,74,218	4483000100059172	PUNB0457600
226	Hapur	Babugarh	12,52,314	4483000100056272	PUNB0019800
227	Hardoi	Beniganj	24,59,902	4483000100057457	PUNB0200300
228	Hardoi	Gopamau	33,99,139	4483000100057468	PUNB0200300
229	Hardoi	Kachhauna Patseni	34,88,590	4483000100057475	PUNB0753100
230	Hardoi	Kursath	14,53,578	4483000100057509	PUNB0200300
231	Hardoi	Madhoganj	27,28,256	4483000100057484	PUNB0186300
232	Hardoi	Pali	40,47,658	4483000100057493	PUNB0200300
233	Hathras	Hasayan	13,86,491	4483000100056324	PUNB0020000
234	Hathras	Mendu	38,46,393	4483000100056342	PUNB0020000
235	Hathras	Mursan	29,51,883	4483000100056351	PUNB0020000
236	Hathras	Purdilnagar	52,32,884	4483000100056333	PUNB0020000
237	Hathras	Sadabad	88,10,925	4483000100056360	PUNB0387400
238	Hathras	Sahpau	19,00,834	4483000100056388	PUNB0020000
239	Hathras	Sasni	27,95,344	4483000100056379	PUNB0459700
240	Jalaun	Kadaura	34,21,601	4483000100059190	PUNB0280200
241	Jalaun	Kotra	19,23,197	4483000100059181	PUNB0280200
242	Jalaun	Madhogarh	28,84,795	4483000100059208	PUNB0594200
243	Jalaun	Alf	34,88,590	4483000100053220	PUNB0448300
244	Jalaun	Nadigaon	19,45,559	4483000100059215	PUNB0280200
245	Jalaun	Rampura	46,29,090	4483000100059224	PUNB0594200
246	Jalaun	Umari	20,79,736	4483000100059233	PUNB0594200
247	Jaunpur	Badlapur	47,85,629	4483000100058544	PUNB0744300
248	Jaunpur	Kerakat	28,62,433	4483000100058508	PUNB0744200
249	Jaunpur	Khetasarai	43,83,100	4483000100058517	PUNB0744400
250	Jaunpur	Machhalishar	55,90,688	4483000100058526	PUNB0689600
251	Jaunpur	Madiyahun	50,09,257	4483000100058535	PUNB0369200
252	Jaunpur	Gaura Badshahpur	64,62,836	4483000100053202	PUNB0448300
253	Jaunpur	Kachgaon	44,50,188	4483000100053196	PUNB0448300
254	Jaunpur	Rampur	43,83,100	4483000100053211	PUNB0448300
255	Jaunpur	Zafarabad	23,92,815	4483000100058492	PUNB0369200
256	Jhansi	Baragaon	20,57,373	4483000100059251	PUNB0293500
257	Jhansi	Erich	21,02,099	4483000100059242	PUNB0145900
258	Jhansi	Garautha	24,15,177	4483000100059260	PUNB0145900
259	Jhansi	Katera	16,10,119	4483000100059279	PUNB0367300
260	Jhansi	Moth	29,29,521	4483000100059288	PUNB0728000
261	Jhansi	Ranipur	38,68,757	4483000100059297	PUNB0367300
262	Jhansi	Todli Fatehpur	26,38,805	4483000100059303	PUNB0367300
263	Kannauj	Samdhan	71,33,718	4483000100058421	PUNB0459100
264	Kannauj	Saurikh	28,84,795	4483000100058430	PUNB0459100
265	Kannauj	Sikandarpur	21,91,549	4483000100058449	PUNB0459100
266	Kannauj	Talgram	26,61,168	4483000100058458	PUNB0459100
267	Kannauj	Tirwaganj	53,67,060	4483000100058467	PUNB0459100
268	Kanpur Dehat	Akbarpur	1,14,27,367	4483000100057518	PUNB0483400
269	Kanpur Dehat	Amraudha	27,05,893	4483000100057527	PUNB0487400
270	Kanpur Dehat	Derapur	24,15,177	4483000100057536	PUNB0483400
271	Kanpur Dehat	Moosanagar	51,65,796	4483000100052814	PUNB0448300
272	Kanpur Dehat	Rajpur	40,02,933	4483000100052823	PUNB0448300
273	Kanpur Dehat	Ranliya	80,28,228	4483000100052832	PUNB0448300
274	Kanpur Dehat	Rashulabad	49,19,806	4483000100057545	PUNB0483400
275	Kanpur Dehat	Rura	36,67,492	4483000100057554	PUNB0643100
276	Kanpur Dehat	Shivli	20,79,736	4483000100057563	PUNB0189300
277	Kanpur Dehat	Sikandra	30,86,060	4483000100057572	PUNB0483400
278	Kanpur Dehat	Kanchausi	55,01,237	0701000102831975	PUNB0070100
279	Kanpur Nagar	Bitthoor	28,40,069	4483000100057581	PUNB0025500
280	Kanpur Nagar	Shivraipur	27,28,256	4483000100057590	PUNB0025500
281	Kasganj	Amanpur	24,37,540	4483000100056050	PUNB0364300
282	Kasganj	Bhargain	48,97,443	4483000100056069	PUNB0364300

[Handwritten signatures and initials]

48

Sl no	District	Name of ULB	Amount	Bank Account No	IFSC Code
283	Kasganj	Bilram	27,28,258	4483000100056078	PUNB0364300
284	Kasganj	Mohanpur	11,62,863	4483000100056087	PUNB0364300
285	Kasganj	Patiyali	31,30,786	4483000100056095	PUNB0364300
286	Kasganj	Sahawar	51,65,796	4483000100056102	PUNB0364300
287	Kasganj	Sidhpura	35,10,953	4483000100056111	PUNB0364300
288	Kaushambi	Ajhuwa	44,27,825	4483000100056113	PUNB0275000
289	Kaushambi	Chail	22,81,501	4483000100056122	PUNB0361300
290	Kaushambi	Karari	37,12,217	4483000100056131	PUNB0488900
291	Kaushambi	Daranagar	55,01,237	4483000100056139	PUNB0448300
292	Kaushambi	Purab Pashchim Saunira	63,73,384	4483000100056205	PUNB0448300
293	Kaushambi	Sarai Aquil	42,93,549	4483000100056559	PUNB0275000
294	Kaushambi	Sirathu	36,89,854	4483000100056568	PUNB0275000
295	Kaushambi	Charwa	51,88,159	3536220100001179	UBIN0935361
296	Kushinagar	Ghitauni	56,57,777	4483000100056287	PUNB0448300
297	Kushinagar	Kaptanganj	55,68,326	4483000100056553	PUNB0465700
298	Kushinagar	Khadda	36,45,129	4483000100056562	PUNB0177700
299	Kushinagar	Dudahi	45,39,639	4483000100056259	PUNB0448300
300	Kushinagar	Fazilnagar	57,47,227	4483000100056250	PUNB0448300
301	Kushinagar	Sukrull	47,40,903	4483000100056281	PUNB0448300
302	Kushinagar	Ramkubra	48,52,717	4483000100056278	PUNB0448300
303	Kushinagar	Ramkola	31,97,873	4483000100056571	PUNB0401600
304	Kushinagar	Sewarhi	1,05,99,545	4483000100056580	PUNB0187800
305	Lakimpur Kheri	Barwar	31,97,873	4483000100056506	PUNB0638600
306	Lakimpur Kheri	Dhaurahra	54,11,787	4483000100056715	PUNB0187400
307	Lakimpur Kheri	Kheri	72,45,532	4483000100056752	PUNB0187400
308	Lakimpur Kheri	Mailani	32,20,236	4483000100056753	PUNB0187400
309	Lakimpur Kheri	Oel Dhakhwa	29,74,247	4483000100056742	PUNB0187400
310	Lakimpur Kheri	Singahi Bhedaura	43,83,100	4483000100056751	PUNB0187400
311	Lakimpur Kheri	Sighasan	61,27,394	4483000100056293	PUNB0448300
312	Lalitpur	Mahroni	38,46,393	44830001000569312	PUNB0078100
313	Lalitpur	Pali	19,90,285	44830001000569321	PUNB0029900
314	Lalitpur	Talbehat	32,42,600	44830001000569330	PUNB0087400
315	Lucknow	Amethi	29,51,883	44830001000569376	PUNB0367500
316	Lucknow	Bakshi Ka Talab	1,25,67,867	44830001000569446	PUNB0167000
317	Lucknow	Gosaiganj	23,48,090	44830001000569385	PUNB0367500
318	Lucknow	Itaunja	15,65,392	44830001000569394	PUNB0448300
319	Lucknow	Kakori	45,39,639	44830001000569400	PUNB0619500
320	Lucknow	Mahona	20,12,648	44830001000569419	PUNB0167000
321	Lucknow	Malihabad	40,70,021	44830001000569428	PUNB0619500
322	Lucknow	Banthara	56,35,414	44830001000569437	PUNB0448300
323	Lucknow	Mohanlaganj	89,67,464	44830001000569409	PUNB0448300
324	Lucknow	Nagram	25,94,080	44830001000569437	PUNB0298900
325	Maharajganj	Anandnagar	88,10,925	44830001000565599	PUNB0298900
326	Maharajganj	Chughuli	27,95,344	4483000100056605	PUNB0448300
327	Maharajganj	Brijmanganj	58,59,041	44830001000562902	PUNB0448300
328	Maharajganj	Panyara	55,90,688	44830001000562911	PUNB0448300
329	Maharajganj	Partawali	52,10,521	44830001000562920	PUNB0448300
330	Maharajganj	Nichlaur	43,38,374	44830001000566114	PUNB0298900
331	Maharajganj	Sonauli	46,73,815	44830001000566632	PUNB0400300
332	Maharajganj	Chauk	48,30,355	2989000107129138	PUNB0298900
333	Mahoba	Kabral	65,07,561	44830001000569349	PUNB0479700
334	Mahoba	Kharela	30,86,060	44830001000569358	PUNB0479700
335	Mahoba	Kulpanar	46,96,178	44830001000569367	PUNB0479700
336	Mainpuri	Bewar	54,56,512	4483000100056476	PUNB0034800
337	Mainpuri	Bhongaon	66,86,463	4483000100056485	PUNB0034800
338	Mainpuri	Ghiror	38,24,031	4483000100056494	PUNB0034800
339	Mainpuri	Jyoti Khudiy	15,20,667	4483000100056500	PUNB0034800
340	Mainpuri	Karhal	72,00,807	4483000100056519	PUNB0034800
341	Mainpuri	Kishni	33,54,413	4483000100056528	PUNB0034800

G

A

Annexure of Allotment letter number-8/3009/1320(2)/15th CFC/2022-23, Dated-28/03/2023

49

Sl.no	District	Name of ULB	Amount	Bank Account No.	IFSC Code
342	Mainpuri	Kurawali	59,03,767	4483000100056548	PUNB0034800
343	Mainpuri	Kusmara	27,05,893	4483000100056537	PUNB0034800
344	Mainpuri	Barnahal	37,56,943	4483000100052939	PUNB0448300
345	Mathura	Bajna	21,02,099	4483000100056655	PUNB0031400
346	Mathura	Baldeo	25,26,991	4483000100056564	PUNB0031400
347	Mathura	Barsana	28,17,707	4483000100056573	PUNB0031400
348	Mathura	Chaumuha	28,40,069	4483000100056591	PUNB0031400
349	Mathura	Chhata	56,80,139	4483000100056582	PUNB0031400
350	Mathura	Farah	22,36,276	4483000100056625	PUNB0031400
351	Mathura	Gokul	11,40,500	4483000100056607	PUNB0031400
352	Mathura	Goverdhan	88,55,650	4483000100056616	PUNB0031400
353	Mathura	Mahavan	24,15,177	4483000100056634	PUNB0031400
354	Mathura	Nandgaon	29,51,883	4483000100056643	PUNB0031400
355	Mathura	Radhakund	20,35,010	4483000100056652	PUNB0031400
356	Mathura	Raya	47,40,903	4483000100056661	PUNB0031400
357	Mathura	Saunh	21,02,099	4483000100056670	PUNB0031400
358	Mau	Adari	36,89,854	4483000100056641	PUNB0031600
359	Mau	Amila	11,18,138	4483000100056650	PUNB0031600
360	Mau	Chiraiyakot	55,01,237	4483000100056711	PUNB0658100
361	Mau	Dohrihat	27,28,256	4483000100056669	PUNB0061400
362	Mau	Ghosi	87,88,562	4483000100056678	PUNB0031600
363	Mau	Kopaganj	1,06,89,397	4483000100056687	PUNB0031600
364	Mau	Madhuban	49,19,806	4483000100056720	PUNB0209000
365	Mau	Muhammadabad Gohna	93,92,356	4483000100056696	PUNB0856100
366	Mau	Kunhijapur	44,27,825	4483000100052896	PUNB0448300
367	Mau	Walidpur	61,72,120	4483000100056702	PUNB0856100
368	Meerut	Bahsuma	26,61,168	4483000100056689	PUNB0136700
369	Meerut	Daurala	42,26,560	4483000100056698	PUNB0471700
370	Meerut	Harra	46,30,355	4483000100056786	PUNB0085800
371	Meerut	Hastinapur	59,48,492	4483000100056704	PUNB0370400
372	Meerut	Karnawal	25,94,080	4483000100056713	PUNB0369800
373	Meerut	Kharkhanda	32,20,236	4483000100056722	PUNB0680000
374	Meerut	Khiwai	55,90,688	4483000100056795	PUNB0085800
375	Meerut	Kithaur	63,06,297	4483000100056731	PUNB0405400
376	Meerut	Lawar	50,08,257	4483000100056740	PUNB0471700
377	Meerut	Parikshitgarh	43,60,736	4483000100056759	PUNB0082100
378	Meerut	Phalanda	46,51,453	4483000100056768	PUNB0031700
379	Meerut	Shahjahanpur	40,47,658	4483000100056801	PUNB0405400
380	Meerut	Siwalkhas	54,11,787	4483000100056777	PUNB0070400
381	Mirzapur	Kachhwa	36,45,129	4483000100056739	PUNB0032200
382	Moradabad	Aghwanpur	53,22,335	4483000100056908	PUNB0032700
383	Moradabad	Bhojpur Dharampur	68,20,640	4483000100056865	PUNB0032700
384	Moradabad	Dhakiya	49,86,894	4483000100056926	PUNB0651300
385	Moradabad	Kanth	75,80,973	4483000100056874	PUNB0032700
386	Moradabad	Kundarki	64,62,836	4483000100056883	PUNB0032700
387	Moradabad	Pakbara	80,05,865	4483000100056917	PUNB0442900
388	Moradabad	Umri Kalan	40,47,658	4483000100056892	PUNB0032700
389	Moradabad	Mahmudpur maf	47,63,267	7325900100154369	PUNB0732500
390	Muzaffarnagar	Bhokerheri	38,91,119	4483000100057004	PUNB0033200
391	Muzaffarnagar	Budhana	86,54,385	4483000100057013	PUNB0056600
392	Muzaffarnagar	Charthawal	47,85,629	4483000100057022	PUNB0684800
393	Muzaffarnagar	Jansath	43,16,011	4483000100057031	PUNB0372100
394	Muzaffarnagar	Meerapur	65,52,287	4483000100057059	PUNB0621900

G S A

Sl no	District	Name of ULB	Amount	Bank Account No.	IFSC Code
395	Muzaffarnagar	Purquazi	59,70,855	4483000100057040	PUNB0081900
396	Muzaffarnagar	Shahpur	43,60,736	4483000100057068	PUNB0644800
397	Muzaffarnagar	Sisauli	34,88,590	4483000100057077	PUNB0033200
398	Pilibhit	Barkhera	26,61,168	4483000100057086	PUNB0038500
399	Pilibhit	Bilsanda	34,88,590	4483000100057095	PUNB0762300
400	Pilibhit	Gulariya Bhindara	13,64,128	4483000100057129	PUNB0038500
401	Pilibhit	Jahanabad	31,53,148	4483000100057101	PUNB0038500
402	Pilibhit	Kalinagar	27,95,344	4483000100057110	PUNB0038500
403	Pilibhit	Pakariya Naugawan	41,81,835	4483000100053008	PUNB0448300
404	Pilibhit	Neoria Husainpur	48,97,443	4483000100057138	PUNB0038500
405	Pratapgarh	Antu	33,32,050	4483000100058748	PUNB0186900
406	Pratapgarh	Kunda	62,16,845	4483000100058766	PUNB0674300
407	Pratapgarh	Lalganj	62,16,845	4483000100058809	PUNB0874900
408	Pratapgarh	Manikpur	35,55,678	4483000100058775	PUNB0870400
409	Pratapgarh	Medeniganj	17,66,658	4483000100058757	PUNB0186900
410	Pratapgarh	Rohandaur	52,55,247	4483000100053026	PUNB0448300
411	Pratapgarh	Ecithviganj	58,36,678	4483000100053035	PUNB0448300
412	Pratapgarh	Suwansa Bazar	57,24,865	4483000100053017	PUNB0448300
413	Pratapgarh	Patti	28,62,433	4483000100058784	PUNB0674400
414	Pratapgarh	Pratapgarh City	35,55,678	4483000100058793	PUNB0186900
415	Pratapgarh	Raniganj	77,82,239	4483000100058818	PUNB0368000
416	Pratapgarh	Dhakwa	53,89,424	6744000100110532	PUNB0674400
417	Pratapgarh	Ramganj	54,56,512	1869000100439423	PUNB0186900
418	Prayagraj	Bharatganj	35,55,678	4483000100059455	PUNB0001200
419	Prayagraj	Handia	48,30,355	4483000100059464	PUNB0001200
420	Prayagraj	Koraon	33,09,687	4483000100059473	PUNB0986900
421	Prayagraj	Lalgopalganj	65,97,012	4483000100059482	PUNB0001200
422	Prayagraj	Mauaima	42,93,649	4483000100059491	PUNB0001200
423	Prayagraj	Phulpur	67,31,189	4483000100059507	PUNB0867700
424	Prayagraj	Shankargarh	38,68,757	4483000100059516	PUNB0001200
425	Prayagraj	Sirsa	27,50,619	4483000100059525	PUNB0001200
426	Rae Bareli	Bachhrawan	33,54,413	4483000100057703	PUNB0684300
427	Rae Bareli	Dalmau	25,49,354	4483000100057712	PUNB0465500
428	Rae Bareli	Lalganj	49,42,168	4483000100057721	PUNB0781400
429	Rae Bareli	Maharajganj	21,24,462	4483000100057730	PUNB0465500
430	Rae Bareli	Nasirabad	43,16,011	4483000100057758	PUNB0091300
431	Rae Bareli	Parshadepur	42,93,649	4483000100057688	PUNB0465500
432	Rae Bareli	Salon	31,53,148	4483000100057697	PUNB0465500
433	Rae Bareli	Unchahar	23,92,815	4483000100057749	PUNB0412000
434	Rampur	Kemri	61,27,394	4483000100057147	PUNB0040200
435	Rampur	Maswasl	37,79,305	4483000100057156	PUNB0040200
436	Rampur	Dadhival	54,78,874	4483000100053062	PUNB0448300
437	Rampur	Narpatnagar Dundawala	40,02,933	4483000100053044	PUNB0448300
438	Rampur	Saifil	47,40,903	4483000100053053	PUNB0448300
439	Rampur	Shahbad	83,86,032	4483000100057165	PUNB0732700
440	Saharanpur	Ambehta	34,43,864	4483000100057174	PUNB0087900
441	Saharanpur	Behat	44,72,550	4483000100057183	PUNB0482000
442	Saharanpur	Chhultmaipur	46,73,815	4483000100053099	PUNB0448300
443	Saharanpur	Nanauta	49,19,806	4483000100057192	PUNB0372600
444	Saharanpur	Rampur Maniharan	82,07,131	4483000100057208	PUNB0039700
445	Saharanpur	Sultanpur Chilkana	42,71,286	4483000100057217	PUNB0058100
446	Saharanpur	Tiltron	23,92,815	4483000100057226	PUNB0087900
447	Sambhal	Babrala	41,14,747	4483000100056810	PUNB0056800
448	Sambhal	Gawan	20,79,736	4483000100056829	PUNB0190800
449	Sambhal	Gunnaur	52,10,521	4483000100056838	PUNB0066900
450	Sambhal	Narauli	39,35,844	4483000100056847	PUNB0032700

G

A

Annexure of Allotment letter number-8/3009/320(2)/15th CFC/2022-23, Dated- 28.03.2023

Sl no	District	Name of ULB	Amount	Bank Account No	IFSC Code
451	Sambhal	Sirsi	56,80,139	4483000100056856	PUNB0032700
452	Sant Kabeer Nagar	Bagh Nagar URF Balhira	89,89,827	4483000100053080	PUNB0448300
453	Sant Kabeer Nagar	Bularkala	34,66,226	4483000100053071	PUNB0448300
454	Sant Kabeer Nagar	Hariharapur	28,40,069	4483000100058827	PUNB0410100
455	Sant Kabeer Nagar	Maghar	42,26,580	4483000100058836	PUNB0410100
456	Sant Kabeer Nagar	Menhdawal	1,12,48,465	4483000100058845	PUNB0410100
457	Shahjahanpur	Allahganj	33,32,050	4483000100057235	PUNB0042300
458	Shahjahanpur	Kant	60,37,944	4483000100057244	PUNB0042300
459	Shahjahanpur	Katra	69,99,541	4483000100057253	PUNB0410300
460	Shahjahanpur	Khudaganj	32,87,325	4483000100057271	PUNB0042300
461	Shahjahanpur	Khutar	36,89,854	4483000100057262	PUNB0042300
462	Shahjahanpur	Banda	47,63,267	4483000100057286	PUNB0448300
463	Shahjahanpur	Nigohi	46,06,727	4483000100052735	PUNB0448300
464	Shahjahanpur	Kalaan	37,12,217	40359670253	SBIN0018447
465	Shamli	Allum	29,74,247	4483000100056935	PUNB0101300
466	Shamli	Banat	45,17,276	4483000100056944	PUNB0798600
467	Shamli	Garhipukhta	25,49,354	4483000100056971	PUNB0066800
468	Shamli	Jalalabad	60,60,306	4483000100056953	PUNB0071000
469	Shamli	Jhinjhana	41,37,110	4483000100056962	PUNB0070800
470	Shamli	Thanabhawan	80,65,317	4483000100056980	PUNB0402300
471	Shamli	Unn	33,99,139	4483000100056999	PUNB0646500
472	Shravasti	Ikauna	31,53,148	4483000100059677	PUNB0991900
473	Siddharth Nagar	Barhni Bazar	33,54,413	4483000100058906	PUNB0396300
474	Siddharth Nagar	Dumariyaganj	70,66,830	4483000100058924	PUNB0396300
475	Siddharth Nagar	Badhani Chafa	81,62,405	4483000100052957	PUNB0448300
476	Siddharth Nagar	Bharat Bhari	71,11,355	4483000100052966	PUNB0448300
477	Siddharth Nagar	Biskohar	65,29,924	4483000100052984	PUNB0448300
478	Siddharth Nagar	Twar	74,46,797	4483000100052975	PUNB0448300
479	Siddharth Nagar	Kapilvastu	67,31,189	4483000100052948	PUNB0448300
480	Siddharth Nagar	Shohratgarh	49,86,894	4483000100058915	PUNB0396300
481	Siddharth Nagar	Uska Bazar	57,69,591	4483000100058933	PUNB0396300
482	Sitapur	Hargaon	63,28,659	4483000100057767	PUNB0043100
483	Sitapur	Maholi	46,96,178	4483000100057776	PUNB0043100
484	Sitapur	Paintapur	30,18,972	4483000100057785	PUNB0043100
485	Sitapur	Sidhauri	58,81,404	4483000100057794	PUNB0733800
486	Sitapur	Tambaur Cum Ahmadabad	68,20,640	4483000100057800	PUNB0043100
487	Sonbhadra	Chopan	42,26,580	4483000100058942	PUNB0041300
488	Sonbhadra	Churk Ghurma	16,77,206	4483000100058951	PUNB0303300
489	Sonbhadra	Dudhi	29,96,609	4483000100058960	PUNB0303300
490	Sonbhadra	Chorawal	16,99,589	4483000100058979	PUNB0303300
491	Sonbhadra	Aripara	1,72,41,682	4483000100053141	PUNB0448300
492	Sonbhadra	Dala Bazar	36,22,786	4483000100053132	PUNB0448300
493	Sonbhadra	Obra	1,74,42,948	4483000100058988	PUNB0041300
494	Sonbhadra	Pipri	35,78,040	4483000100058997	PUNB0759400
495	Sonbhadra	Renukoot	60,15,581	4483000100059002	PUNB0759400
496	Sultanpur	Dostpur	32,64,962	4483000100059011	PUNB0851400
497	Sultanpur	Kadipur	19,00,834	4483000100059020	PUNB0312600
498	Sultanpur	Koeripur	19,45,559	4483000100059039	PUNB0312600
499	Sultanpur	Tambhua	55,01,237	4483000100053169	PUNB0448300
500	Unnao	Auras	29,96,609	4483000100057819	PUNB0367900
501	Unnao	Bhagwant Nagar	14,75,942	4483000100057828	PUNB0367900
502	Unnao	Bighapur	27,05,893	4483000100057837	PUNB0367900
503	Unnao	Fatehpur Chaurasi	15,43,030	4483000100057846	PUNB0367900
504	Unnao	Ganjmuradabad	25,04,629	4483000100057855	PUNB0367900
505	Unnao	Hyderabad	17,21,932	4483000100057864	PUNB0367900
506	Unnao	Kursath	15,87,756	4483000100057873	PUNB0367900
507	Unnao	Maurawan	34,88,590	4483000100057882	PUNB0367900
508	Unnao	Mohan	33,76,776	4483000100057891	PUNB0852900
509	Unnao	Nawabganj	25,49,354	4483000100057907	PUNB0367900
510	Unnao	Nyotani	20,79,736	4483000100057916	PUNB0852900
511	Unnao	Purwa	63,73,384	4483000100057934	PUNB0791300
512	Unnao	Rasulabad	17,86,658	4483000100057943	PUNB0367900
513	Unnao	Safipur	67,31,189	4483000100057952	PUNB0643200
514	Unnao	Ugu	14,53,578	4483000100057925	PUNB0367900
515	Unnao	Achalganj	50,78,345	6284000100033494	PUNB0628400
516	Varanasi	Gangapur	16,99,569	4483000100059048	PUNB0628400
517	Varanasi	Sujabad	48,52,717	40291210891	SBIN0016813
Total			2,22,81,57,662		

G

A

Annexure of Allotment letter number-B/ 3009 /320(2)/15th CFC/2022-23. Dated 28 03 2023

52

S.No	District	Name of ULB	Amount	Bank Account No.	IFSC Code
Cantonment Board					
1	Agra	Agra	1,22,97,466	070710100111826	UBIN0807079
2	Prayagraj	Prayagraj	91,84,027	39343176545	SBIN0003166
3	Jhansi	Jhansi	65,59,301	0709000104308073	PUNB0070900
4	Jhansi	Babina	64,45,758	1288000100379786	PUNB0128800
5	Bareilly	Bareilly	69,44,026	413302010065554	UBIN0541338
6	Ayodhya	Faizabad	28,67,612	10961474112	SBIN0010345
7	Farrukhabad	Fatehgarh	34,21,855	39353520871	SBIN0001033
8	Kanpur	Kanpur	2,51,17,818	6880263101	IDIB000K16J
9	Lucknow	Lucknow	1,45,80,580	39351558309	SBIN0001132
10	Mathura	Mathura	59,25,198	4917000100047373	PUNB0491700
11	Meerut	Meerut	2,16,81,019	1818000101068026	PUNB0181800
12	Shahjahanpur	Shahjahanpur	41,92,529	6344000100020370	PUNB0634400
13	Varansi	Varansi	32,67,525	2988001100000319	PUNB0298800
Total			12,24,84,714		

[Handwritten signature]

[Handwritten signature]

7

Annexure 7

53



व राज उप
सम्बन्धित
विद्यास की
पुस्तक में
प्राप्त सुमित
हरियाणा
व मोर
मे रत्न
देते है
ए व
लाने के
है

उस आवेदन के रिक्तपत्रों में सदाशत
करने के लिए 2022 के 12 के 20
दिवस को भले पूर्वा में स्वयं या
सम्बन्धित अनधिक अपने अधिकता
प्राप्त उचित हो और ऐसा करने में
असफल होने पर उक्त आवेदन एक
पक्षीय रूप में मना जायेगा और अन्तर्गत
क्रिया जायेगा। भौत हस्ताक्षर और न्यायालय
के मुद्र सहित आज ... के दिवस को
निकाल गया।
निचततिधि- 20.12.2022

सी आर -48/D-CN

प्रकार के नि:शुल्क कैम्प भाविष्य में लगाये जायेंगे ताकि
जरूरतमंदों की सेवा की जा सके। स्वास्थ्य मेले को
सम्बोधित करते हुए संस्थापक चेयरमैन गुलशन नागपाल
ने कहा कि स्वास्थ्य मेला लगाने का उद्देश्य मरीजों को
चिकित्सा के क्षेत्र में जागरूक करना है। शरीर वृद्धता का
दिया हुआ अनगोल रत है। इसकी देखभाल के लिए
जोलाजप चिकित्सक से न जाकर विशेषज्ञ की सलाह
लेकर इलाज कराना चाहिए। स्वास्थ्य मेले में डॉ.मोहित
सिंगला, डॉ. गुणार महता, डॉ.रजनीश सिंघल, डॉ.रविकान्त
निरंकारी, डॉ.रजू चौधरी, डॉ.रूपम गुप्ता, डॉ.रेनु सिंघल,
डॉ.प्राची अग्रवाल, डॉ.नैन्सी मिगलानी ने लगभग 450

मरीजों के स्वास्थ्य की जांच कर उन्हें नि:शुल्क दवाईयां
प्रदान की तथा अपने स्वास्थ्य को ठीक रखने के लिए टिप्स
भी दिये। कैम्प का कुशल संचालन संयोजक गोविन्द सिंह
ने किया। इम अवसर पर कैम्प में सेवाएं देने वाले
चिकित्सकों को स्मृति चिन्ह देकर सम्मानित किया गया।
शिविर में मुख्य रूप से महामाचिय शिवचंद्र गुलाटी,
कोपाध्यक्ष सुनील मखीजा, एच.एम.प्रोवर, उपाध्यक्ष विरेन्द्र
भारती, ललित आहूजा, प्रधानाचार्या सुपमा बजाज, रमन
चावला, मुकेश सेठ, मनप्रीत सिंह, रमा आहूजा, हरजोत
कौर, नीलम नागपाल आदि मौजूद रहे।

या

22

कार्यालय नगर पंचायत लार, जनपद-देवरिया

पत्राक-मैमो/ न.पं.लार/2022-23

दिनांक-10-11-2022

सार्वजनिक सूचना

एतद्वारा सर्वसाधारण को सूचित किया जाता है कि-

- 1- "हाथ से मैला उठाने वाले कर्मियों के नियोजन का प्रतिषेध और उनका पुनर्वास अधिनियम-2013" के क्रम में नगर पंचायत लार सीमा अन्तर्गत हाथ से मैला उठाना प्रतिबन्धित है।
- 2- नगर पंचायत लार सीमा अन्तर्गत समस्त प्राइवेट डी-स्लजिंग ऑपरेटर सेप्टिक टैंक की सफाई हेतु नगर पंचायत लार से पंजीकृत होकर लाइसेंस प्राप्त करने के पश्चात डी-स्लजिंग का कार्य करेंगे, अन्यथा की स्थिति में सुसंगत धाराओं में उनके खिलाफ विधिक कार्यवाही की जायेगी, जिसके लिए समस्त जिम्मेदारी उनके स्वयं की होगी।
- 3- नगर पंचायत लार से डी-स्लजिंग कार्य हेतु लाइसेंस प्राप्त ऑपरेटर द्वारा ओएसएस (सेप्टिक टैंक) से एकत्रित किये गये स्लज को नगर पंचायत द्वारा अधिसूचित स्थान पर डिस्चार्ज करने के बजाय खुले अथवा बन्द नालियों/नालों जलाशयों (तालाब, पोखर, नदी) एवं खुले स्थानों (खेत, प्लाट, गड्डों) आदि किये जाने पर जुर्माना/अर्थदण्ड देने के लिए उत्तरदायी होगा (होगी) एवं उनके खिलाफ सुसंगत धाराओं में विधिक कार्यवाही की जायेगी।
- 4- नगर पंचायत लार सीमा अन्तर्गत डी-स्लजिंग (सेप्टिक टैंक की सफाई) कार्य हेतु निकाय द्वारा उपलब्ध कराये जा रहे मोबाईल नम्बर 8189078440 तथा DCCC के टोल फ्री नम्बर 1533 पर सम्पर्क कर सफाई कार्य कराया जा सकता है।
- 5- नगर पंचायत लार सीमा अन्तर्गत निर्मित समस्त प्रकार आवासीय भवन, व्यवसायिक प्रतिष्ठान, सरकारी कार्यालय आदि में उत्पन्न होने वाले फीकल स्लज को खुले अथवा बन्द नालियों, जलाशयों (तालाब, पोखरा, नदी), खुले स्थानों (खेत, प्लाट, गड्डों) आदि में प्रवाहित करना अपराध की श्रेणी में आता है। इस तरह के कृत्य करने पर भू स्वामी/व्यक्ति या संस्था या व्यवसायिक प्रतिष्ठान एवं आवासीय भवन के मालिक/मालकिन जुर्माना/अर्थदण्ड के भागी होंगे, तथा उनके खिलाफ सुसंगत धाराओं में विधिक कार्यवाही की जायेगी।
- 6- नगर पंचायत लार सीमा अन्तर्गत निर्मित समस्त प्रकार आवासीय भवन, व्यवसायिक प्रतिष्ठान, सरकारी कार्यालय आदि में उत्पन्न होने वाले फीकल स्लज के उचित निस्तारण हेतु प्रत्येक 2-3 वर्ष के अन्दर सेप्टिक टैंक की सफाई कराना अनिवार्य है। जिस हेतु आवास/प्रतिष्ठान, मालिक/मालकिन नगर पंचायत लार अथवा लाइसेंस प्राप्त डी-स्लजिंग ऑपरेटर से सम्पर्क कर निर्धारित शुल्क मु0-1500 रुपये अथवा (समय-समय पर मा0 बोर्ड द्वारा पुनरीक्षित दर) जमा कराकर अपने टैंकों की सफाई करा सकता है।
- 7- सेप्टिक टैंक/ओएसएस का डिजाईन, निर्माण और इसकी संस्थापना समय-समय पर यथा: सेशोधित "मैनुअल ऑन सीवरेज एण्ड सीवेज ट्रीटमेंट" मिस्टम, 2013 CPHEEO के प्रावधानों के अनुसार अथवा नगर पंचायत लार या राज्य सरकार या केन्द्र सरकार द्वारा जारी किये गये किसी अन्य स्वीकृत मजबूत इंजीनियरिंग प्रैक्टिस के अनुसार होंगे, तथा फीकल स्लज सेप्टिक टैंक/ओएसएस में डिम्पचाचं हो रहा हो जिसका खुले में कोई आउटलेट न हों।
- 8- नगर पंचायत लार सीमा अन्तर्गत खुले में शौच एवं पेशाब करते पाये जाने पर ठोस अपशिष्ट प्रबंधन नियमावली-2016 व नगर पंचायत द्वारा प्रकाशित धर्षविधि के अनुसार 300 रु0 जुर्माना लिया जायेगा, पुनरावृत्ति करने पर 500 रु0 जुर्माना लिया जायेगा।

अधिशासी अधिकारी
नगर पंचायत लार
देवरिया

अध्यक्ष
नगर पंचायत लार
देवरिया

ज